

BEFORE THE NATIONAL GREEN TRIBUNAL,

AT NEW DELHI

ORIGINAL APPLICATION No. 525 OF 2022

IN THE MATTER OF:

LAXMI

...APPLICANT

VERSUS

M.O.E.F. & ORS.

...RESPONDENTS

INDEX

S.NO.	PARTICULARS	PAGES
1.	Short Affidavit On Behalf Of the Respondent No. 7	1 - 11
2.	<u>ANNEXURE R-7/1:</u> A copy of the Complaint dated 06.07.2022 submitted to P.S. Maidangarhi	12 - 25
3.	<u>ANNEXURE R-7/2:</u> A copy of the application informing the Forest Department about the religious program and 'Tatima' submitted to the Forest Department	26 - 27
5.	<u>ANNEXURE R-7/3:</u> The invoice of saplings and photographs to this effect taken on 23.07.2022	28 - 62

6.	<u>ANNEXURE R-7/4:</u> A Copy of NOC from the Fire Department dated 22.07.2022 and Police Department dated 18.07.2022	63-65
7.	<u>ANNEXURE R-7/5 (Colly):</u> The proof of event is being organized from last 10 years	66-124
8.	<u>ANNEXURE R-7/6:</u> Photographs of various projects - Rain Water Harvesting, Organic farming, Wastage Management (dry leaves and twigs), Natural Pond for holding Rain water, Organic Compost (Khaad)	125-130
9.	<u>ANNEXURE R-7/7:</u> Photographs of Medical Dispensary	139-140
10.	Vakalatnama	141
11.	Proof of Service	

FILED BY



Place:
New Delhi
Dated:
24.07.2022

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2

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M.O.E.F. &Ors. ... RESPONDENTS

SHORT AFFIDAVIT ON BEHALF OF RESPONDENT NO. 7

I, Ritu Rana, Chief Operating Officer Hansjyoti (A Unit Of Hans Cultural Centre) having offices at B-18 Shri Hanslok Ashram (hereinafter referred to as "Hanslok Ashram / Ashram"), Bhati Mines Road , New Delhi-110074, aged about 45 years, state that I have been impleaded as Respondent No.7 in the present petition and in that capacity, I am filing the present short affidavit. I am aware of the facts and circumstances of the present case. I do hereby swear as under:

1. The Deponent herein is Chief Operating Officer and in charge on probono basis of Hansjyoti (a unit of Hans Cultural Centre (HCC)), a registered society under the provisions of Societies Registration Act. HCC has an

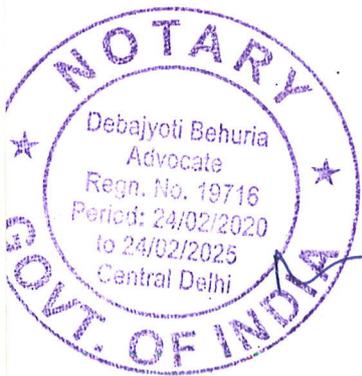


Ritu Rana

informal unit called HANSJYOTI. The Deponent takes care of the function of HANSJYOTI under which the Ashram operates. The Petitioner has wrongly impleaded the Deponent as proper and necessary party.

2. The present Application appears to have been filed by a disgruntled Petitioner claiming herself to be an 'environmentalist' without describing any material particulars to support her claim of being an environmentalist. The Petition also reeks of malafide being planted at the behest of few local miscreants and few persons who were associated with the Hanslok Ashram but due to their nefarious activities their involvement in the functioning of the Hanslok Ashram has been restricted. The Deponent has filed a complaint to this effect to the Police Station Maidangarhi on 06/07/2022 and only thereafter, it appears that the present issue has been hatched to harass the Socio-religio-cultural activities in the Ashram. A copy of the Complaint dated 06.07.2022 submitted to P.S. Maidangarhi is being enclosed herewith and marked as

ANNEXURE R-7/1.



Signature

3. That from mere reading of the Application it is apparent that the allegations are vague, without material particulars by making gross suppression of facts and also by placing irrelevant documents which is away from the Ashram. The Applicant has selectively chosen to make misleading averments in the Petition to make out a frivolous prima facie case which does not exist on the ground. The Petitioner has sworn an Affidavit to support mischievously written averments with the sole intention to create a false story at the last hour when the next day there is a program in the Honour of Sh. Bhole Ji Maharaj on his sacred birth anniversary. They are just interested to stall the said program by making false statements. The Application is liable to be dismissed in limine.

4. That HANSJYOTI has been organizing this program since the last ten years. The alleged tin shed structure, which the applicant has stated to have been erected, was placed about 9 yrs back on the privately held land of M/s. RGSB Estates Pvt. Ltd., M/s. Ashon Estates Pvt. Ltd. and M/s. RGD Estates Pvt. Ltd. with which the HCC



[Handwritten signature]

has existing leasehold rights. HANSJYOTI has already informed the Forest Department that the demarcation of the land on receipt of 'Tatima' from the concerned authorities shall be duly complied with by the landowners subject to any legal rights as available to the Deponent. A copy of the application informing the Forest Department about the religious program and 'Tatima' submitted to the Forest Department is being enclosed herewith and marked as **ANNEXURE R-7/2**.

These companies are owners in possession of the lands referred to in the Petition. The said fact is reflected from the revenue records which have been filed by the Applicant herself. However, the Applicant has deliberately misled this Tribunal by suppressing the fact that the HCC and the companies are the owners in possession of the said land to the extent of their ownership. HCC or the companies as recorded in the Revenue Records, have not changed the nature and use of the land by converting it either into a commercial, agricultural, residential, or for sporting activities etc. This is no way is changing the use of the land. The statement of the Applicant that '*huge tin shed has been*



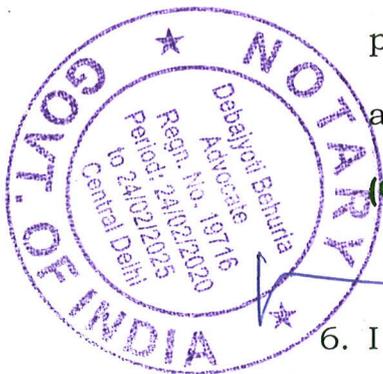
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5

erected on the forest land by causing great damage to the forest land and its faunas and floras' is completely a false averment. That the entire area of the temporary tin shed structure was erected about 10 years back.

5. I say and submit that the allegation of felling of green trees or forest is a complete lie for which the applicant is liable to be proceeded/prosecuted for swearing a false affidavit. No tree has been cut or felled by the Respondent No. 7 or any other associated entity that the Respondent No. 7 works for. The Applicant has also failed to show in the photographs as to where the trees have been felled. Rather the Applicant has made it sure that the trees in the surrounding vicinities are preserved. Infact the Deponent has planted more than 2000 trees in the Ashram. The invoice of saplings and photographs to this effect taken on 23.07.2022 are annexed herein and marked as **ANNEXURE R-7/3**

(Colly).



6. I say and submit that the Deponent has already taken NOC for the said program from the Fire and the Police

Departments for the social and cultural function on 26.07.2022 and 27.07.2022.

A copy of the NOC from the Fire Department dated 22.07.2022 is enclosed herewith and marked as **ANNEXURE R-7/4**. A Copy of NOC from the Police Department dated 18.07.2022 is enclosed herewith and marked **ANNEXURE R-7/4**.

It is submitted that after obtaining permission from the concerned DCP office, the Deponent Organization have made appropriate arrangements after spending handsome amount for the said early programmed which has been conducted every year since last ten years. The proof that such event is being organized for last 10 years is enclosed herewith and marked as **ANNEXURE R-7/5**

(COLLY)



7. I say and submit that, to understand the land related issues, the following chart is being reproduced herein,

<u>KHASRA NOS.</u>	<u>RESPONDENT NO. 7'S STAKE AND STAND</u>	<u>AVERMENT IN THE PLEADINGS</u>	<u>RELIEF IN PRAYER CLAUSE</u>
848	Respondent No. 7 has nothing to do with any part of this land.	False averment that Hanslok Ashram has encroached the land.	Relief asked for
963	M/s Ashson is owner in possession of an area (2-8)	Averment of encroachment	Relief asked for
969	THF is owner in possession of an area (1-11). This area has nothing to do with the Ashram.	Averment of encroachment	Relief asked for
725	Respondent No. 7 has nothing to do with any part of this land.	False averment that Hanslok Ashram has encroached the land.	Relief asked for
729	Respondent No. 7 has	False averment that	Relief asked for



Signature

	nothing to do with any part of this land.	Hanslok Ashram has encroached the land.	
730	M/s RGSB is owner in possession of an area (2-2). This land is 2-3 kms away from the Ashram.	False averment that Hanslok Ashram has encroached the land.	Relief asked for
954	M/s RGD is owner in possession of an area (8-8).	False averment that Hanslok Ashram has encroached the land.	Relief asked for
961	M/s RGSB is owner in possession of an area (7-13).	False averment that Hanslok Ashram has encroached the land.	Relief asked for
726/731/ 756/751	No averment	No claim of encroachment	But Relief asked for



8. I say and submit that the photographs of the temporary tin shed and shelter @ Pgs. 35-36, 38 and 42 of the

Signature

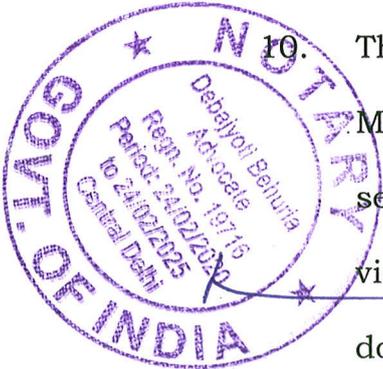
application are about 10 years old. These are old photographs showing certain land which has nothing to do with Ashram in order to mislead this Hon'ble Tribunal. That @ Pg. 37 of the Application, the wall is to protect the land from encroachment and protect the life of the person who can inhabit in that area. It is not to change the nature of the land. That the tin shed partition as reflected at page 41 is not on the land about which allegations have been levelled against the Ashram for encroachment. Infact the Ashram has nothing to do with this standing partition/demarcation on the land. These photographs has been placed on record with malafide intention. That @ Pg. 39 it is another way to mislead this Hon'ble Tribunal. This land is located at a different place and not adjoining to the Ashram. That @Pg. 40 it is a 'Gaushala' at the land owned by M/s. The Hans Foundation in the adjoining area. This structure is also temporary tin shed structure gto protect the well-being of the cows who take shelters.

9. That the present Application is completely frivolous and is being used just to create trouble for the organizers of



[Handwritten signature]

the cultural program which have been continuously being organized for the last 10 years on the privately owned and possessed lands without changing the nature and use of the land. In fact, the Ashram has been working for the betterment of the entire area and in that process the Ashram has established and operates, Plantation drives and in last 2 years (have already planted over 2000 trees), and is also engaged in Rain Water Harvesting, Organic farming, Wastage Management (dry leaves and twigs), Natural Pond for holding Rain water, Organic Compost (Khaad). Photographs to this effect are being enclosed herewith and marked as **ANNEXURE R-7/6 (Colly)**.

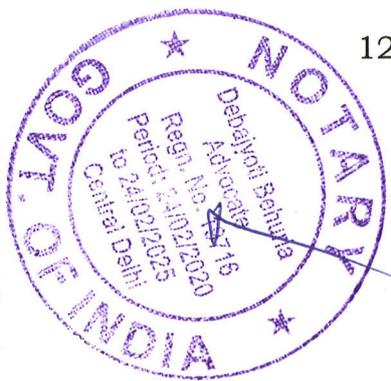


10. That the deponent organisation operates and run Medical Dispensary which provides free of cost medical services including medicines to the needy and poor who visit the dispensary and therefore it is also involved into doing noble cause. Photographs of Medical Dispensary is enclose and marked as **ANNEXURE R-7/7**.

11. That the present affidavit is being filed in short considering the fact that in the evening of Friday i.e.

[Handwritten signature]

22.07.2022 notice was received from this Hon'ble Tribunal and the weekend being Saturday and Sunday, the Deponent could hardly manage to get hold of records and details. The Deponent requests the Hon'ble Tribunal to permit filing of further affidavits in case the present O.A. remains pending for further consideration.



12. The Petition is completely malafide, based on mischievous, false and vague averments. No part of the Application be construed to have been admitted unless specifically admitted in the present Affidavit. That the present affidavit has been filed bonafide and in the interest of justice.

[Signature]
Signature Identified
Adv. Mohd. Waseem Akram
Enrl. No.- UP10599/13

[Signature]
DEPONENT

VERIFICATION

I identified the deponent who has signed in my presence.

I, the above named Deponent do hereby verify that the contents of my foregoing affidavit are true and correct to my knowledge based on records as maintained by the HCC. Nothing material has been concealed therefrom.

VERIFIED at New Delhi on this 24th day of July, 2022.

CERTIFIED THAT THE DEPONENT
Sri/Smt./Km. *Rama* **24 JUL 2022**
S/o, W/o, R/o *Waseem Akram*
Identified by Sri/Smt. *Waseem Akram*
Has been read & explained to him/her at
Delhi on **24 JUL 2022**
That the contents of the affidavit which
have been read & explained to him/her
are true & correct to his/her knowledge

[Signature]
DEPONENT

[Signature]
NOTARY

Annexure R-7/2

121



Dated- 06-07-2022

The

Station House Officer (SHO),

Maidan Garhi Police station, Chattarpur, Delhi

Complainant –

Ms Ritu Rana Shri Hanslok Aashram ,

B-18, Bhati Mines Road, New Delhi -110074

Ph- 9958534666

Accused:

- i) Sh. Karan Singh Tanwar R/O H. No.2 , Asola Fatehpur Beri , Mehrauli, New Delhi - 110074 (Ph - 9311774848)
- ii) Sh. Puran Das Saini R/O – H. No. 509 , Sector -19, Faridabad, Kheri Kalan , Haryana , Pin -121002 (9891617506)
- iii) Ms. Archana Yadav R/o – A-1 , Asola Fatehpur Beri , New Delhi -110074 (9711774848)
- iv) Sh. Sumesh Saini R/o -
- v) Sh. Gulab Tanwar
- vi) Sh. Vikram Tanwar
- vii) Sh. Sunder Tanwar

Alana

Subject: Complaint against Mr. Karan Singh Tanwar, Mr. Puran Saini, Mr. Archana Yadav, Mr. Sumesh Saini , Sh. Gulab Tanwar, Sh. Vikram Tanwar, Sh. Sunder Tanwar for abusing (outraging the modesty) and using criminal force against Ms Ritu Rana and several other members of Hans Jyoti (a unit of The Hans Cultural Centre).

Respected Sir,

This is to bring into your kind notice that Mr Karan Tanwar, s/o Lt. Girdhari Lal, who is an infamous miscreant and local goon through series of offences has harassed me and other staffs of Hans Jyoti (a unit of The Hans Cultural Centre). It is stated that I, Ritu Rana is the Chief Operating Officer at Hansjyoti a unit of Hans Cultural Centre has been peacefully overseeing the affairs of the Hans Jyoti (a unit of The Hans Culture Centre) located at the Hanslok Ashram, B-18, Bhati Mines Road, New Delhi -110074.

That on 29th April, 2022, Mr Karan Tanwar with other goons broke into the campus (copy of entry log book is attached) and physically abused the on-duty guard Mr Santosh Bisht and beat Mr. Sunny (Civil Engineer at Hansjyoti a unit of HCC) to get the work done as per his will (office renovation work inside Puran Saini's Office). On resistance all the goons started hitting him like animals. (Video of the premise during the attack is attached) He also tried dragging him out of office and injured him in the process. During this when Mr. Santosh Bisht (Supervisor Security) raised alarm on it but then all of the people threatened him of dire consequences and Mr. puran Saini stated that "Main tere se bara supervisor huun aur yahan wahi boga jo main chahunga" and threatened him of dire cosequences.

Several threats were given by Mr Puran Saini, Mr Karan Tanwar and Mr. Sumesh Saini , Sh. Gulab Tanwar, Sh. Vikram Tanwar, Sh. Sunder Tanwar. In furtherance, extreme sexual comments were made with an absolute intention to show undue pressure and hooliganism. When I reached the premises and tried to investigate the matter, Mr Puran Saini abused me and threatened me of direc consequences against me and my staff. Due to the threat and fear of my life, I was hesitant in filing the present complaint but now have gathered the courage to face it.



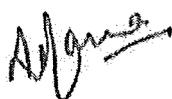
It is also stated that Mr. Karan Tanwar is an accomplice of Mr Puran Saini who used to look after the affairs of the Hans group but has now when it came to my notice on various allegations of frauds have been side lined from the Hans group. It has been observed that since Mr. Puran Saini has been incapacitated from financially abusing the Hans Group he has taken another routes for extortion. Other people may also be involved, which is subject to investigation by the respected police.

Sir, upon our resistance to not allow entry of above such people into the Hanslok Ashram , Mr Puran Saini , Mr Karan Tanwar started lodging false and frivolous complaints against me and my organization. Hans Cultural Centre and The Hans Foundation. The Hans group is a reputed charitable institution which spends crores on public welfare; The Hans Cultural Centre recently contributed more than 100 Scorpios vehicle to Uttarakhand Police department.

That Ms. Archna Yadav is connected to Mr. Karan Tanwar whom he uses to lodge false allegations and complaints against the innocent people. She has lodged a false complaint against Hanslok Aashram which was provided to me on 29-06-2022 through whatsapp No. 888206086 by Mr. Surender, who said is a JE in MCD Officer. (A copy of same is attached herewith) who came for investigation against the false complaint filed against me and Manas ji who takes care of the farms.

That Mr KaranTanwar, Ms Archna Yadav on the instigation of Shri Puran Saini published a pamphlet in the public domain which was found lying at outside aashram (near Gate No.1) of Hanslok Aashram, which included the logo of The Hans Foundation and the photo of Mata Shree Mangla Ji and Shri Bhole ji Mahraj on the top and the contents of which were extremely sexually colored and extremely derogatory (Copy of pamphlet is attached).

That Mr. Puran Saini , Mr Karan Tanwar, Ms Archna Yadav, Mr. Sumesh Saini , Sh. Gulab Tanwar, Sh. Vikram Tanwar, Sh. Sunder Tanwar is not only defaming a prestigious organization but also defaming the religious figures related with it. Above all, I am living under extreme fear and threat of outraging my modesty as a woman and threat of life. Every other day various complaints are made to Government authorities with an intend to harass me . It is sent by Ms Archna Yadav through



Mr. Karan Tanwar and smooth working at my work place has become a challenge now. It is also anticipated from the previous pattern of complaints that Interference of Ms. Archana Yadav is planted to threaten organisations males staff of the fear of false allegations she can levy on them.

Sir, this is my humble request that anti-social elements like Mr. Karan Tanwar, Mr. Sumesh Saini, Sh. Gulab Tanwar, Sh. Vikram Tanwar, Sh. Sunder Tanwar are the reason that women in Indian society are unsafe and cases like Nirbhaya Rape case floats up.

Kindly refrain above stated people to reach out to me or my staff at Shri Hanslok Ashram. This complaint is being lodged under extreme fear of life and modesty and shall be treated as FIR for outraging the modesty of women. I shall ever be obliged for your quick and equitable action.

Yours Sincerely,

Ritu Rana



Enclosed:

- i) Copy of entry log book
- ii) Copy of pamphlet
- iii) Video of the premise during the attack
- iv) A copy of complaint Lodged by Ms. Archana Yadav

क्र.सं.	दिनांक	आपत्तिक का नाम	आपत्तिक का पता	फोन नं.	विवरण एवं नोट्स का नाम	Personal	विवरण	विवरण	Signature	Signature	Signature
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88		श्री 3	H.C.E. सि. उद्योग								
89		श्री 3	H.C.E. सि. उद्योग								
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91		श्री 3	H.C.E. सि. उद्योग								
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94		श्री 3	H.C.E. सि. उद्योग								
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99		श्री 3	H.C.E. सि. उद्योग								
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116		श्री 3	H.C.E. सि. उद्योग								

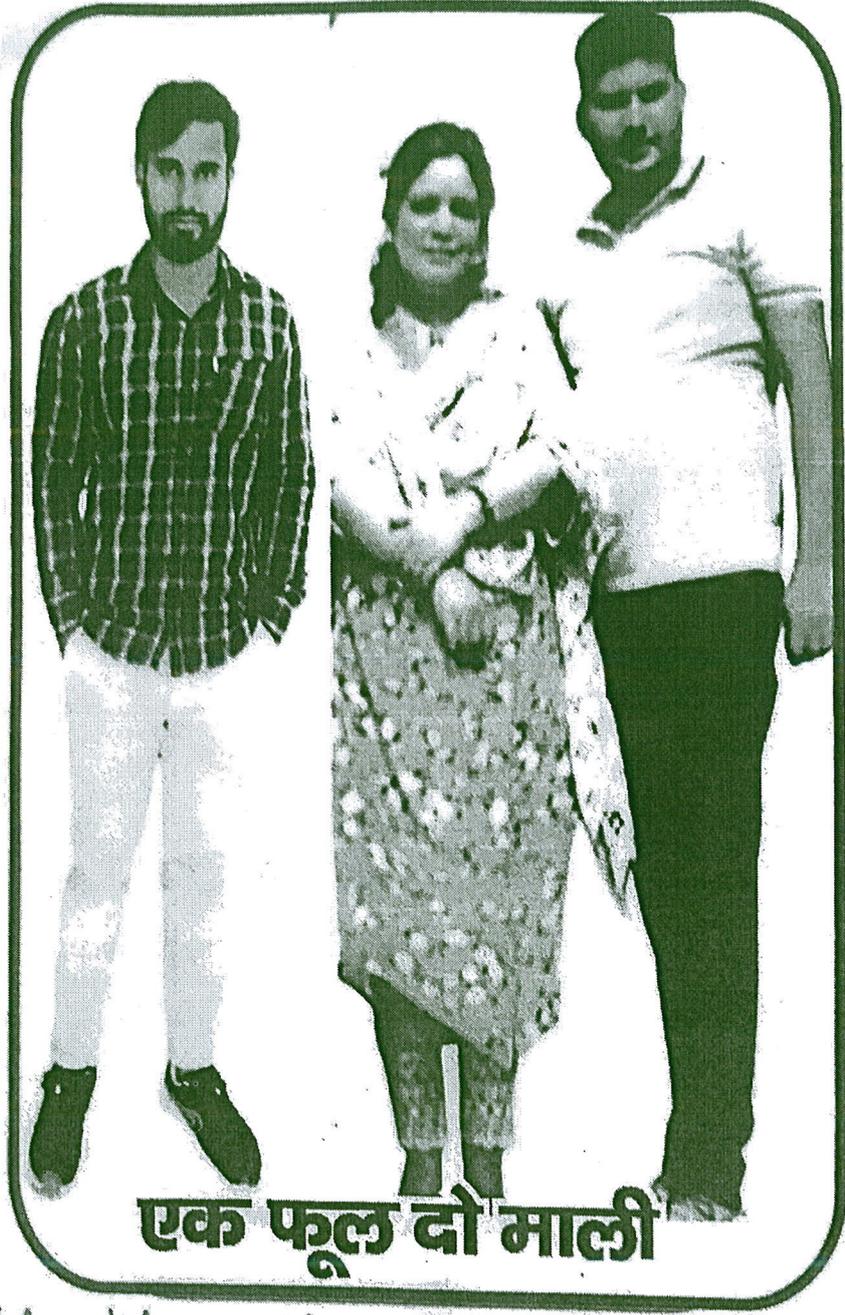
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S. No.	Date	In - Time	Signature	Out - Time	Signature	Remarks
53	01/04/22	L	—	L	—	
	02/04/22	10:05 AM	—	6:35 PM	—	
	03/04/22	—	Sunday	—	Sunday	
	04/04/22	10:30 AM	—	7:30 PM	—	
	05/04/22	—	—	—	—	
	06/04/22	10:05 AM	—	6:15 PM	—	
	07/04/22	10:00 AM	—	6:15 PM	—	
	08/04/22	09:30 AM	—	06:00 PM	—	
	09/04/22	—	Sunday	—	Sunday	
	10/04/22	9:45 AM	—	6:00 PM	—	
	11/04/22	10:10 AM	—	5:30 PM	—	
	12/04/22	9:30 AM	—	6:15 PM	—	
	13/04/22	9:30 AM	—	6:15 PM	—	
	14/04/22	9:15 AM	—	6:15 PM	—	
	15/04/22	9:15 AM	—	6:15 PM	—	
	16/04/22	9:15 AM	—	6:15 PM	—	
	17/04/22	9:15 AM	—	6:15 PM	—	
	18/04/22	10:20 AM	—	6:15 PM	—	
	19/04/22	10:00 AM	—	6:15 PM	—	
	20/04/22	9:45 AM	—	6:10 PM	—	
	21/04/22	10:00 AM	—	6:30 PM	—	
	22/04/22	9:55 AM	—	5:40 PM	—	
	23/04/22	10:00 AM	—	6:10 PM	—	
	24/04/22	—	Sunday	—	Sunday	
	25/04/22	9:30 AM	—	6:00 PM	—	
	26/04/22	9:55 AM	—	6:15 PM	—	
	27/04/22	10:15 AM	—	6:05 PM	—	
	28/04/22	09:30 AM	—	6:20 PM	—	
	29/04/22	10:15 AM	—	6:40 PM	—	
	30/04/22	L	—	L	—	

S. No.	Date	In - Time	Signature	Out - Time	Signature	Remarks
54	01/04/22	10:10 AM	—	6:10 PM	—	
	02/04/22	10:00 AM	—	6:10 PM	—	
	03/04/22	—	Sunday	—	Sunday	
	04/04/22	10:05 AM	—	6:14 PM	—	
	05/04/22	—	—	—	—	
	06/04/22	—	—	—	—	
	07/04/22	10:00 AM	—	5:30 PM	—	
	08/04/22	10:10 AM	—	5:30 PM	—	
	09/04/22	10:10 AM	—	5:30 PM	—	
	10/04/22	—	Sunday	—	Sunday	
	11/04/22	T	—	T	—	
	12/04/22	T	—	T	—	
	13/04/22	T	—	T	—	
	14/04/22	—	G.H	—	G.H	
	15/04/22	—	G.H	—	G.H	
	16/04/22	09:30 PM	—	7:45 PM	—	
	17/04/22	—	Sunday	—	Sunday	
	18/04/22	11:10 AM	—	08:30 PM	—	
	19/04/22	11:10 AM	—	07:30 PM	—	
	20/04/22	7:25 PM	—	08:30 PM	—	
	21/04/22	11:20 AM	—	5:10 PM	—	
	22/04/22	8 No.	—	8:30 PM	—	
	23/04/22	8 No.	—	07:55 PM	—	
	24/04/22	—	Sunday	—	Sunday	
	25/04/22	8:45 AM	—	07:40 PM	—	
	26/04/22	T	—	T	—	
	27/04/22	T	—	T	—	
	28/04/22	T	—	T	—	
	29/04/22	T	—	T	—	
	30/04/22	T	—	T	—	



हंसलोक आश्रम, भाटी *Enclosure (4)*
स्तु राणा (संचालक) का सेक्स स्कोण्डल



स्तु
 शनि भड़ना

स्तु
 भास्कर कांडपाल

एक फूल दो माली

स्तु राणा (संचालक) संग भास्कर कांडपाल, शनि भड़ना आदि का चलरहा है सेक्स स्कोण्डल
 बाबा राम रहीम, दाती मदन लाल राजस्थानी, आशाराम, बाबा रामपाल
 आगला नंमर हंसलोक आश्रम, भाटी, नई दिल्ली का तो नहीं ?

Julius

करोडो रुपए वन विभाग की सरकारी ज़मीन पर कब्ज़ा
सेवा में,

1. माननीय प्रधान मंत्री जी भारत सरकार नई दिल्ली।
2. श्रीमान उपराज्य पाल दिल्ली।
3. श्रीमान डायरेक्टर सीबीआई लोधी रोड नई दिल्ली।
4. श्रीमान डायरेक्टर सेंट्रल विजिलेंस कमीशन आईएनए नई दिल्ली।

विषय:- हन्स लोक फाउंडेशन भाटी माईस तहसील साकेत थाना अध्यक्ष मैदान गड़ी साउथ एमसीडी ग्रीन पार्क के अंतर्गत हन्स लोक आश्रम भाटी करोडो रुपए वन विभाग की ज़मीन पर कब्ज़ा करके हरे भरे पेड़ पौधों को काटकर अवैध निर्माण करके बड़े बड़े कमर्सियल शोरूम बन रहे है। सरकारी ज़मीन पर बने अवैध निर्माण को ध्वस्त करके सील किया जाए।

महोदय,

निवेदन इस प्रकार से है की साउथ दिल्ली के भाटी मैन रोड पर हन्स लोक फाउंडेशन ने करोडो रुपए की वन विभाग की सरकारी ज़मीन खसरा नो 730, 961, 954, 1046 वन विभाग गांव भाटी नई दिल्ली की सरकारी ज़मीन जिसको एक बार साउथ दिल्ली वन विभाग के अधिकारियों ने डेमोलिशन भी कर दिया था परन्तु हन्स लोक की मुख्या संचालक रितु राणा व मानस ने करोडो रुपए रिशवत साउथ दिल्ली के वन विभाग शूटिंग रेंज तुगलकाबाद, एसडीएम साकेत थाना मैदान गड़ी, साउथ एमसीडी ग्रीन पार्क का भवन विभाग के अधिकारियों को रिशवत देकर डेमोलिशन की गई दिवार जो भाटी गांव का साइड रोड गेट नो 4 पर दुबारा से दिवार बनाकर तैयार कर दी गई है प्रश्न उठता है जब वन विभाग ने सरकारी ज़मीन पर अवैध निर्माण का डेमोलिशन करके कब्ज़ा ले लिया था तो दोबारा हन्स लोक फाउंडेशन की मूरख संचालक ने सरकारी ज़मीन पर दिवार बनाकर कब्ज़ा कैसे ले लिया ?

हन्स लोक फाउंडेशन ने धर्म की आड़ में बड़े आलिशान हॉल तथा कई बंगला कोठी बड़े कार्यालय सरकारी वन विभाग की ज़मीन तथा उसके साथ खेती की ज़मीन खसरा नो 849, 850, 851, 852, 956, 966, 967, 968, 1331 जिस पर हन्स लोक फाउंडेशन की रेवेन्यू रिकॉर्ड में हन्स लोक फाउंडेशन ज़मीन के मालिक भी नहीं है। जो गरीब गांववासियों की ज़मीन है उस पर कब्ज़ा कर रखा है जिसका मुकदमा अदालत में चल रहा है। जो मुख्य कार्यपाल रितु राणा ने गैर मुमकिन करके कब्ज़ा करके अवैध निर्माण बिना किसी विभाग से इजाजत लिए बड़े बड़े कमर्सियल कार्यालय, हॉल, कोठी, बंगला बनाकर सरकारी वन विभाग तथा खेती की ज़मीन पर बहुत बड़े स्केल पर अवैध निर्माण करके गैर कानूनी कमर्सियल कार्य धर्म की आड़ में किया जा रहा है।

महोदय फेसबुक से पता चला है की दिनाक 26 व 27 जुलाई 2022 में वन विभाग की सरकारी ज़मीन व खेती की ज़मीन पर बने गैरकानूनी बिना परमिशन के बनाए गई बड़े बड़े कमर्सियल हॉल, बड़ी बड़ी कोठियां, बंगला, स्वीमिंगपूल बने हुए है उसपर गैरकानूनी तरीके से धर्म की आड़ में बड़े प्रोग्राम की तैयारी चल रही है। उसकी इजाजत ना दी जाए क्योंकि खसरा नो 849, 850, 851, 852, 956, 966, 967, 968, 1331 इनकी ज़मीन नहीं है। हन्स लोक फाउंडेशन ने गांव वालों की ज़मीन पर कब्ज़ा करके कमर्सियल प्रोग्राम करने की तैयारी कर रहे है। जब इनकी ज़मीन नहीं है तो गैरकानूनी प्रोग्राम की इजाजत ना दी जाए। तथा कोरोना लॉक डाउन में हन्स लोक फाउंडेशन में गैर कानूनी अवैध बोरिंग लगाए गए है। जिनका इस्तेमाल कमर्सियल हो रहा है, उसको सील करके मुकदमा दर्ज किया जाए तथा 26 व 27 जुलाई को जो प्रोग्राम की तैयारी चल रही है उसके लिए मुख्य संचालक रितु राणा हरेभरे पेड़ों को रात में कटवा रही है। हन्स लोक के पेड़ों की गिनती करके गूगल मैप्स से जाँच करी जाए।

आज दिनाक 27 जून को पुलिस कण्ट्रोल रूम पर अवैध निर्माण की शिकायत करी गई जिस पर पुलिस ने मुख्य कार्यपाल रितु राणा पर धारा 188 का मुकदमा दर्ज नहीं किया।



महादय आपसे निवेदन है की हन्स लोक फाउंडेशन, एशाण स्ट्राट कंपनी, RGSB स्ट्राट कंपनी व RDG स्ट्राट कंपनी पता 36 आनंद वीडियो (महाबली पूरन) रेजिडेंट है भाटी नई दिल्ली जो उपरोक्त वन विभाग व खेती की ज़मीन पर बने बड़े बड़े हॉल, कोठियां, बांग्ला, कार्यालय को डेमोलिशन करके सील किया जाए हरे भरी पेड़ों की कटाई को वन विभाग के द्वारा रोका जाए दुबारा से कब्जा करके बनाई गई सरकारी वन विभाग की ज़मीन पर बनाई दिवार को डेमोलिशन करके अवैध निर्माण सील किया जाए। तथा मुख्य कार्यपाल रितु राणा के खिलाफ मुकदमा दर्ज किया जाए।

धन्यवाद

अर्चना यादव

A1 असोला फतेहपुर बेरी,

नई दिल्ली 110074

मोबाइल नो. 9711774848

प्रतिलिपि :-

1. श्रीमान कमीशनर MCD दिल्ली सिविक सेक्टर मंटो रोड नई दिल्ली।
2. श्रीमान DC साउथ ग्रीन पार्क नई दिल्ली
3. श्रीमान डिविजनल कमीशनर दिल्ली
4. श्रीमान DC साउथ MCD ग्रीन पार्क नई दिल्ली
5. श्रीमान DC साउथ रेवेन्यू MB रोड नई दिल्ली
6. श्रीमान SDM साकेत नई दिल्ली
7. श्रीमान तहसीलदार साकेत
8. श्रीमान चेयरमैन पोलुशन कण्ट्रोल कमेटी
9. श्रीमान DCP ऑर्गन विभाग दिल्ली
10. श्रीमान पुलिस कमीशनर दिल्ली
11. श्रीमान DCP साउथ हौज़ खास नई दिल्ली
12. श्रीमान ACP महारौली नई दिल्ली
13. श्रीमान थाना अध्यक्ष मैदान गड़ी नई दिल्ली
14. श्रीमान जॉइंट कमीशनर एंटी करप्शन दिल्ली
15. श्रीमान जॉइंट कमीशनर विजिलेंस
16. श्रीमान DCP विजिलेंस बारे खम्बा रोड नई दिल्ली

Arna



From -

Ritu Rana

Chief Operating Officer, Hansjyoti a Unit of Hans Cultural Centre,

Communication Address - B-18, Bhati Mines Road Chhattarpur, New Delhi -110074

Registered Address - 42, Bhati Mines Road ,Chhattarpur, New Delhi - 110074

Date: 14-07-2022

To,

The DCF,

Forest Division ,

Tughlakabad,

New Delhi.

Sub: permission for organising Social and Cultural function to be organised on 26th and 27th July, 2022 at B-18, Bhati Mines Road, Chhattarpur , New Delhi -110074.

Respected Sir,

I, Ritu Rana (Chief Operating Officer), of Hansjyoti a Unit of Hans Cultural Centre , a registered society under Society Registration Act, 1860 and also registered with the Ministry of Home Affairs under the Foreign (Contribution) Regulation Act, 1976 having its registered office at 42, Bhatti Mines, New Delhi 110074 would like to submit that our organization has decided to organize a "Social, cultural and spiritual enlightenment program" at Shri Hanslok Aashram, B-18, Bhati Mines Road, chattarpur, New Delhi-110074 on 26th and 27th July, 2022, 6pm -9pm on both the dates.

We expect approximately 4000 attendees participating in this event. Out of which almost 1000 attendees would be accommodated inside the premises. However, all the best possible basic arrangements related to Bhandara, water, tent, Pandal, light, electricity, accommodation, sanitisation, security, fire safety, traffic and medical etc. would be made available. Further, we would ensure that all COVID-19 guidelines are followed by the attendees.



Hansjyoti

(A Unit of Hans Cultural Centre)

Bhati Mines Road, Bhati, Chattarpur, New Delhi-110074 | Tele- +91-11-26552101, 8800291288

Email- hansjyoti.hcc@gmail.com | Website- www.hansjyoti.org



We will ensure that no rules are broken during this event and we would request your department to kindly grant us the permission to organize this event and also provide us with the necessary assistance.

In this regard we have already intimated/ applied for permission from concerned police authorities and submitted application vide DD NO. 1381 Dated 29-06-2020 to DCP South District ,The DCP -Traffic, South District, Delhi, MCD SOUTH ZONE, Delhi AND SDM Saket, New Delhi.

I hereby submit that upon receipt of TATIMA from the concerned authority, we shall follow the order subject to any legal rights available to us.

I request you to please grant permission for the event at the earliest so that we can start working on the event planning. If you need any more details then please feel free to call me at +91-9958534666 and email I'd ritu.hansjyoti@gmail.com.

Thanking you in anticipation.

Sincerely,

For Hansjyoti a Unit of Hans Cultural Centre



Hansjyoti

(A Unit of Hans Cultural Centre)

Bhati Mines Road, Bhati, Chattarpur, New Delhi-110074 | Tele- +91-11-26552101, 8800291288

Email- hansjyoti.hcc@gmail.com | Website- www.hansjyoti.org









Plants At Hanslok 4 No. Farm				
Sr.No.	Bill No.	Bill Date	Number of Plants	Amount
1		25.08.2019	90	5,050.00
2	14280	03.06.2020	19	3,110.00
3	14482	22.06.2020	50	5,000.00
4	14494	23.06.2020	24	2,500.00
5	15112	19.08.2020	5	5,000.00
6	16040	20.11.2020	60	8,340.00
7	383	25.12.2020	1,000	1,00,465.00
8	17241	12.04.2021	53	8,780.00
9	17392	17.05.2021	31	3,470.00
10	873	18.05.2021	15	3,850.00
11	48	05.06.2021	32	4,750.00
12	1178	15.06.2021	72	8,850.00
13	17657	18.06.2021	25	3,250.00
14	2127	20.07.2021	16	2,800.00
15	57	20.07.2021	68	3,320.00
16	48	23.07.2021	10	4,300.00
17	132	29.07.2021	10	1,500.00
18	73	31.07.2021	48	5,200.00
19	18495	09.08.2021	31	4,650.00
20	77	09.08.2021	59	9,200.00
21	334	12.08.2021	22	3,600.00
22	17948	12.08.2021	97	9,850.00
23	18526	17.08.2021	28	3,600.00
24	18527	17.08.2021	71	2,500.00
25	18791	09.09.2021	2	2,400.00
26	19559	10.06.2022	45	5,870.00
27	19723	04.07.2022	51	8,640.00
28	2125	11.07.2022	2	2,350.00
29	19841	13.07.2022	2	500.00
30	19941	20.07.2022	54	7,780.00
Total			2,092	2,40,475.00

BILL/CASH MEMO

D.H/02/MT/09

E-mail: monishnursery@yahoo.co.in
Mob.: 9310283778

Monish Nursery

An ISO 9001:2008 Certified Nursery

(Regd.)

30

AGRI-HORTICULTURAL & LANDSCAPING PLANTS GROWERS & SUPPLIERS
OF ALL KINDS PLANTS

OPD & Nursery: Asthal Mandir, Dera More, Fatehpur Beri, New Delhi-110074. Mob.: 9311144070
Regd. nursery: Vill. Dhanju, Meerut (U.P.)

Book No 7

Date 25/8/18

M/s. H.C.C. Mandir Delhi P.W.O.

Date

S.No.	PARTICULARS	Qty.	Rate	Amount
1	Mango Memo No 11201/19/018	5	50	250
2	Kattal " "	10	50	500
3	Kalanche " "	5	30	150
4	Tamun " "	5	40	200
5	Amrood " "	5	80	400
6	Kesha Samra Memo No 11201/19/018	5	40	200
7	Amla Memo No 11205/19/018	20	40	800
8	lanan " "	10	40	400
9	orange " "	5	80	400
10	Chakotra " "	5	80	400
11	kinu " "	5	150	750
12	masmi " "	5	80	400
13	Sagwan " "	5	40	200
14				5050
15				
16	Galeandra Pandit			
17				
18				
Amount in Word... Five thousand fifty only				
HANS CULTURAL CENTRE 18.B. Bahi Mines Road New Delhi				TOTAL 5050

E.&O.E. Gate No. 410-81
Date: 25/08/18
Vehicle No. ...
Security No. ...
25/08/18

ASwar

Signature

Regd. No. D.D./H02/MT/09

CASH MEMO

ISO Monish Nursery

An ISO 9001:2008 Certified Nursery

Deals In: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Beri, Now Delhi-110074
 E-mail: monishnursery@yahoo.co.in, Mob.: 9311144070, 9310263778

No	Description	QTY	Rate	Total
1	14280 Shikarash khatai 3/6/20			
2	5040	5	250	1250
3	5040	5	150	750
4	5040	2	100	200
5	5040	5	150	750
6	5040	2	80	160
7				
8				
9				3110
10				
11				
12				
13				
14				
15				
16				
17				
18				
19				
20				
21				
				TOTAL

Agwan

Sumit
03/8/20

Subash Palal
RD

03.06.2020

Regd. No. D.D.H/02/MT/09

ESTIMATE / CASH MEMO

ISO Monish Nursery

An ISO 9001:2008 Certified Nursery

Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Beri, New Delhi-110074
 E-mail: monishnursery@yahoo.co.in, Mob.: 9311144070, 9310283778

No 14482 *Shree Hans for*
Mr. Jai Kalyan Date *28/6/20*

1				
2	<i>96159T</i>	15	40	600
3	<i>2449d1E1</i>	15	260	3900
4	<i>SK/16-242</i>	4	30	120
5	<i>212214</i>	6	30	180
6	<i>444</i>	4	50	200
7	<i>924125</i>	4	100	400
8	<i>994812</i>	2	250	500
9				
10				
11				<i>5000</i>

Checked
 Date: *22/6/2020*
 Signature: *Moham*

3000
Subash Palai

22.06.2020

TOTAL

Regd. No. D.D.H/02/MT/09

ESTIMATE / CASH MEMO

ISO Monish Nursery  

An ISO 9001:2008 Certified Nursery

Deals In: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Beri, New Delhi-110074
 E-mail: monishnursery@yahoo.co.in, Mob.: 9311144070, 9310283778

No 14494 *Shree Hans hotel* *23/6/20*
Jan kalyan

1				
2		4	150	600
3		10	40	400
4		10	150	1500
5				
6				2500
7				
8				
9				
10				
11				
12	Security Checked			
13	Gate No.-04			
14	Date: 23/06/2020			
15	Signature: <i>[Signature]</i>			
16	<i>Subash Palai</i>			
17	<i>[Signature]</i>			
18	23.06.2020			
19				
20	<i>[Signature]</i>			

TOTAL



Monish Nursery

An ISO 9001:2008 Certified Nursery



Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Beri, New Delhi-110074

E-mail: monishnursery@yahoo.co.in, Mob.: 9311144070, 9310283778

No 15112

Handwritten signature

Date 19/8/20

1				
2		Bottal plant	5	1000 5000
3				
4				
5				
6				
7				
8				
9				
10				
11				6300
12				
13				
14				
15				
16				
17				
18				
19				
20				

Gatendra Pandit

Security Checked
Date: 19/8/20

Handwritten signature

TOTAL

Reqd. No. O.D H/02/MT/09

ESTIMATE / CASH MEMO

Monish Nursery

An ISO 9001:2008 Certified Nursery

Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Beri, New Delhi-110074
 E-mail: monishnursery@yahoo.co.in, Mob.: 9311144070, 9310283778

NO

16040

Date: 20/11/20

1	Handwritten description	2	1050	2100
2	Handwritten description	30	20	600
3	Handwritten description	5	30	1500
4	Handwritten description			
5	Handwritten description	3	20	60
6	Handwritten description	1	30	30
7	Handwritten description	1	100	100
8	Handwritten description	4	250	1000
9	Handwritten description			
10	Handwritten description	11	150	1650
11	Handwritten description	1	300	300
12	Handwritten description	2	500	1000
13	Handwritten description			
14	Handwritten description			
15	Handwritten description			
16	Handwritten description			
17	Handwritten description			7440
18	Handwritten description			8340
19	Handwritten description			
20	Handwritten description			
Subash Palai			TOTAL	

BILL/CASH MEMO

No. D.D./H/02/MT/09



E-mail: monishnursery@yahoo.co.in
Mob: 9310283728

iso Monish Nursery

AN ISO 9001:2008 Certified Nursery

(Regd.)

383

AGRI-HORTICULTURAL & LANDSCAPING PLANTS GROWERS & SUPPLIERS
OF ALL KINDS PLANTS

Office: Nursery, Asthal Mandir, Dera More, Fatehpur, Sec. New Delhi - 110074, Mob: 9311144670

Phone: 011-26101111, Vill. Dhanu, Meerut, U.P.

No.

Bank No.

8

Date 25/12/20

W/S

Shri Hansick Jankalyan and

Date

Smt. B. K. Bhatti, W/Os, R.K. Phedi No. D. 74

S.No.	Bill No	PARTICULARS	Qty.	Rate	Amount	
1	14488				5000	
2	14496				8500	
3	14683				15630	
4	14874				800	
5	14874				2675	
6	15003				2620	
7	15196				8500	
8	15225				4360	
9	15356				1150	
10	15440				9300	
11	15661				320	
12	16104				1400	
13	15608				910	
14	15112				5000	
15	16058				600	
16						
17						
18						
Amount in Word.....					TOTAL	100465

100000
cash
25/12/20

Monish Nursery

E & O.E.

Signature

Monish Nursery

An ISO 9001:2008 Certified Nursery

Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Bari, New Delhi-110074
 E-mail: monishnursery@yahoo.co.in, Mob.: 9311144070, 9310283778

No

17241

Date 12/4/14

1		मिर्चा	2	550	1100
2		बटा	4	70	280
3		मिर्चा	2	140	280
4		गुलाब	2	1000	2000
5		मिर्चा	2	50	100
6		मिर्चा	5	50	250
7		मिर्चा	3	200	600
8		मिर्चा	2	150	300
9		मिर्चा	5	90	450
10		मिर्चा	2	150	300
11		मिर्चा	3	30	90
12		मिर्चा	3	150	450
13		मिर्चा	3	150	450
14		मिर्चा	4	150	600
15		मिर्चा	2	150	300
16		मिर्चा	2	30	60
17		मिर्चा	2	140	280
18		मिर्चा	2	25	50
19		मिर्चा	3	150	450
20					
				TOTAL	8980

In case of any dispute
 the customer shall
 be responsible for
 the same.

Dr. Mahesh
 12/04/14
 Mob: 9311144070

150 Monish Nursery

An ISO 9001:2008 Certified Nursery

Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Beri, New Delhi-110074
 E-mail: monishnursery@yahoo.co.in, Mob.: 9311164070, 9310283778

No. **17392** *Shivankh Kheta* Date **17/5/21**
New Delhi

1	<i>Red Rose</i>	5	20	100
2	<i>Hydr</i>	5	50	250
3	<i>Red Rose</i>	1	250	250
4	<i>Red Rose</i>	2	150	300
5	<i>Red Rose</i>	5	50	250
6	<i>Red Rose</i>	1	100	100
7	<i>Red Rose</i>	2	250	500
8	<i>Red Rose</i>	1	250	250
9	<i>Red Rose</i>	2	150	300
10	<i>Red Rose</i>	3	200	600
11	<i>Red Rose</i>	2	250	500
12	<i>Red Rose</i>	2	35	70
13				
14				3470
15				
16				
17				
18				
19				
20				
TOTAL				

Monish Nursery

BILL/CASH MEMO

Regd. No. D.D H/02/MT/09

E-mail: monishnursery@yahoo.co.in
Mob. 9310283778



Monish Nursery

An ISO 9001:2008 Certified Nursery

(Regd.)



AGRI-HORTICULTURAL & LANDSCAPING PLANTS GROWERS & SUPPLIERS
OF ALL KINDS PLANTS

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Beri, New Delhi-110074 Mob. 9311144070

Regd. nursery: Vill. Dhanu, Meerut (U.P.)

No. **753**
Book No. **16**

Date

M/s. *Shivansh Khatu*
New Delhi

P.W/O

Date *17/5/21*

S.No.	PARTICULARS	Qty.	Rate	Amount
1	<i>12392</i>			<i>3470</i>
2	<i>17/5/21</i>			
3				
4				
5				
6				
7				
8				
9				
10				
11				
12				
13				
14				
15				
16				
17				
18				
Amount in Word.....				
			TOTAL	<i>3470</i>

17/5/21

E.&O.E.

Signature

Shivansh Kheti New Delhi

43

Date: 18.05.21

Greenways Nursery
Tel: 8310144072
Dara Village, Dara Mandi, New De
lhi - 74
Casher: Vivek
Serial No: 2210000100000873
Date: 2021-05-18

Cheeku , , 12in	1300
2 X 650	1300
Discount(0%)	0
Gauva MIX , , 5in	450
3 X 150	450
Discount(0%)	0
Tokat , , 13x13in	800
2 X 400	800
Discount(0%)	0
Mango , , 1x8in	800
4 X 150	800
Discount(0%)	0
Kanrak , , 7x1in q	300
2 X 150	300
Discount(0%)	0
Falea , , 6x8in	300
2 X 150	300
Discount(0%)	0

Total Discount	Total Quantity	Sub Total
0	15	3850
Discount(0%)		
Round Off		
Amount		3850

Security Checked
Gate No. - 04
Date: 18/05/2021
Signature: [Signature]

Shivansh
Subash Patel
[Signature]

* THANK YOU, HAVE A NICE DAY! **
Powered by CROTON

[Signature]

44

Toll: 8310144072
Villas. Dara Mandi. New De
Hl - 74
Counter: Vivek
Serial No: 221146030000046
Date: 2021-08-05

kechner . . 12x12in	750
5 X 150	750
Discount(0%)	0
kesira selmia .	750
5 X 150	750
Discount(0%)	0
Amaltas . . 13x13in	750
5 X 150	750
Discount(0%)	0
sagon .	1500
10 X 150	1500
Discount(0%)	0
kajrina .	500
5 X 100	500
Discount(0%)	0
Nagtode .	500
2 X 250	500
Discount(0%)	0

Total Discount	Total Quantity	Sub Total
0	32	4750

Discount(0%)	0
Round Off	- 0

Amount	4750
PI	4750

THANK YOU. HAVE A NICE DAY! ##
- Powered by CROTON -

Greenway Nursery
 Tel: 9310144072
 Dera Villages, Dera Mandi, New De
 lhi - 74
 Cashier: Chandresh
 Serial No: 221000010001170
 Date: 2021.08.15 10.50.54

Mango Amrapali , , 9x11in	2250
15 X 150	2250
Discount(0%)	0
leak , , 1x1in	2250
15 X 150	2250
Discount(0%)	0
Jamun , , 13x13in	1500
10 X 150	1500
Discount(0%)	0
caasia ,	1500
10 X 150	1500
Discount(0%)	0
Kajrina , , 7x8in	1200
12 X 100	1200
Discount(0%)	0
white Kaner , , 5x5in	150
10 X 15	150
Discount(0%)	0

Total Discount	Total Quantity	Sub Total
0	72	6650

Discount(0%)	0
Round Off	- 0
Amount	6650

THANK YOU, HAVE A NICE DAY! ##
 - Powered by CROTON -

Monish Nursery

Deals in: All kinds Plants in Wholesale Rate
 Delhi-110074
 Contact: 911174670 9110283778

No. 17657

9/9/11 105/18/5/24

1			5	050	250
2			5	150	750
3			10	150	1500
4			5	150	750
5					
6					3250
7					
8					
9					
10					
11					
12					
13					
14					
15					
16					
17					
8					
9					
10	Raj K...				
			TOTAL		

Floraworld
 Tel: 9310144072
 Dera Village, Dera Mandi, New De
 Inl - 74
 Cashier: Vivek
 Serial No: 221146010000057
 Date: 2021.07.20 12.11.15

Greenways Nursery
 Tel: 9310144072
 Dera Village, Dera Mandi, New De
 Inl - 74
 Cashier: Vivek
 Serial No: 221000010002127
 Date: 2021.07.20 12.11.38

Falsa , , 8x8in	1050
7 X 150	1050
Discount(0%)	0
Gauva MIX , , 5in	750
5 X 150	750
Discount(0%)	0
Rudraksna , , 9x11in	500
2 X 250	500
Discount(0%)	0
chandan red ,	500
2 X 250	500
Discount(0%)	0

Total	Total	Sub
Discount	Quantity	Total
0	2800	2800
Security checked		
Date No.	-04 16	
Round off	20/07/21	
Signature	Makesh	0
Amount		2800

THANK YOU. HAVE A NICE DAY! ##
 - Powered by CROTON -

Kaner , , 1x1in	300
20 X 15	300
Discount(0%)	0
Mahdi , , 7x8in	200
5 X 40	200
Discount(0%)	0
Tecoma , , 6x6in	600
10 X 60	600
Discount(0%)	0
calendar flower ,	300
15 X 20	300
Discount(0%)	0
Email , , 1x10in	750
5 X 150	750
Discount(0%)	0
Ashok ,	700
7 X 100	700
Discount(0%)	0
Harasinger , , 9x8in	120
3 X 40	120
Discount(0%)	0
Bottle Palm , , 15x16in	350
1 X 350	350
Discount(0%)	0

Total	Total	Sub
Discount	Quantity	Total
0	3320	3320
Security checked		
Date No.	-04 16	
Round off	20/07/21	
Signature	Makesh	0
Amount		3320

THANK YOU. HAVE A NICE DAY! ##
 - Powered by CROTON -

FloraWorld
 Tel: 9310144072
 Dera Village, Dera Mandi, New De
 Intl - 74
 Cashier: Vivek
 Serial No: 221000230000048
 Date: 2021-07-23

Bill To:
 Customer Name: upi
 Customer Tel: 888888

Bambo big , , 10x10in @	1700
2 X 850	1700
Discount(0%)	0
Golden bambo , , 13x13in @	1500
8 X 250	1500
Discount(0%)	0
budda bambo , , 18x18in	450
1 X 450	450
Discount(0%)	0
Bottal plam , , 18x18in	850
1 X 850	850
Discount(0%)	0

Total Discount	Total Quantity	Sub Total
0	10	4300

Discount(0%) 0
 Round Off - 0

Amount 4300

Credit 4300

* THANK YOU. HAVE A NICE DAY! **
 - Powered by CROYON -

Ficraworld
Tel: 8310144072
Dera Village, Dera Mandi, Now De
Inl - 74

Cashier: Vivek
Salesman: Chandresh
Serial No: 221148030000132
Date: 2021-07-29

pipal plant . . 13x13in 1500
10 X 150 1500
Discount(O/N) 0

Total 3000
Discount 0
Round Off 0
Signature: *[Signature]*

Amount 3000
PayIn 23/7/21 1500

* THANK YOU. HAVE A NICE DAY! *
- Powered by CROTON -

Ficraworld
Tel: 8310144072
Dera Village, Dera Mandi, Now De
Inl - 74

Cashier: Vivek
Salesman: Chandresh
Serial No: 221148030000132
Date: 2021-07-29

pipal plant . . 13x13in 1500
10 X 150 1500
Discount(O/N) 0

Total 3000
Discount 0
Round Off 0
Signature: *[Signature]*

Amount 3000
PayIn 23/7/21 1500

* THANK YOU. HAVE A NICE DAY! *
- Powered by CROTON -

FloraWorld
 Tel: 9310144072
 Dera Village, Dera Mandi, New De
 lhi - 74
 Cashier: Chandresh
 Serial No: 221148010000073
 Date: 2021.07.31 11.28.44

saigon , 2500
 10 X 250 2500
 Discount(0%) 0

Kadam , , 13x13in 750
 5 X 150 750
 Discount(0%) 0

Jamun , , 13x13in 750
 5 X 150 750
 Discount(0%) 0

kajrina , , 7x8in 800
 6 X 100 800
 Discount(0%) 0

chandni desi , , 4x4in 400
 20 X 20 400
 Discount(0%) 0

Total Discount	Total Quantity	Sub Total
0	48	5200

Discount(0%) 0
 Round Off - 0

Amount 5200

THANK YOU. HAVE A NICE DAY! ##
 - Powered by CROTON -

Head. No. 18495

ENTRYS - 02/10/2011

Monish Nursery

An ISO 9001:2008 Certified Nursery

Deals In All Kinds Plants in Wholesale Rate

Office & Nursery, Ashraf Market, Dera Moti, Faisalpur Bari, New Dera-110074
 E-mail: monishnursery@yahoo.co.in, Mob.: 9311144070, 9310260778

No. **18495**

9/8/11

1	Handwritten	4	100	400
2	Handwritten	5	150	750
3	Handwritten	5	250	1250
4	Handwritten	2	150	300
5	Handwritten	2	50	100
6	Handwritten	5	150	750
7	Handwritten	2	250	500
8	Handwritten	3	100	300
9	Handwritten	5	100	300
10				
11				
12				4650
13				
14				
15				
16				
17				
18				
19				
20				
TOTAL				

Date: 2021-08-09

Signature: *Randhu*

Floraworld
 Tel: 9310144072
 Dara Village, Dara Mandi, New De
 111 - 74
 Cashier: Chandresh
 Serial No: 22114601000077
 Date: 2021-08-09

Amaltas , 8x9in	1250		
5 X 250	1250		
Discount(0%)	0		
gulmohar tree , , 9.5ft	750		
5 X 150	750		
Discount(0%)	0		
kajrina , , 7x8in	600		
6 X 100	600		
Discount(0%)	0		
leak , , 12x12in	2500		
10 X 250	2500		
Discount(0%)	0		
Jakaranda , , 9x11in	200		
2 X 100	200		
Discount(0%)	0		
Imly , , 9x11in	200		
2 X 100	200		
Discount(0%)	0		
kadam , , 13x13in	750		
5 X 150	750		
Discount(0%)	0		
Euphorbia Tirucalli (stick) , 1x 9in: 750			
5 X 150	750		
Discount(0%)	0		
rudraksha tree , , 9x10in	300		
2 X 150	300		
Discount(0%)	0		
chandan , , 1x7in	300		
2 X 150	300		
Discount(0%)	0		
Harasinger , , 9x8in	750		
5 X 150	750		
Discount(0%)	0		
calendar flower ,	100		
5 X 20	100		
Discount(0%)	0		
Bail , , 9x13in	750		
5 X 150	750		
Discount(0%)	0		
Total	Total	Sub	
Discount	Quantity	Total	
0	59	9200	
Discount(0%)		0	
Round Off		- 0	

Order No. 334

Flora World



Flora World A NURSERY

Farm : Fatehpur Bari, New Delhi - 110074
 Sale counter : M.G. Road, Lado Sarai, New Delhi - 110030
 E-mail : info@floraworld.co.in

Order No. 334

Dated 12/8/2021

M. Shweta Khanna

Order No. _____ Dated _____
 Cheque No. _____ Dated _____

Sl. No.	PARTICULARS	QTY	RATE	AMOUNT	
				Rs.	P.
1	Teak	05	200	1200	
2	HeSeeds	05	100	700	
3	Indan	02	150	300	
4	HeSeeds	05	60	300	
5	Dussehra	03	150	450	
6	Gachhu	02	200	800	
TOTAL				3600	

Security Checked
 Gate No. 04
 Date: 16/08/2021
 Signature: Mahesh

E.O.E.
 Goods once delivered will not be taken back.
 Interest @ 18% per annum shall be charged on all overdue amount.

For Flora World

Handwritten signature

Handwritten signature

Regd. No. D.D.H/02/MT/09

ESTIMATE / CASH MEMO



Monish Nursery



An ISO 9001:2008 Certified Nursery

Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Beri, New Delhi-110074
E-mail: monishnursery@yahoo.co.in, Mob.: 9311144070, 9310283778

No **17948** *रिप्लैन्ट (गु.)* Date **12/8/21**

1		<i>अमरिंद</i>	5	250	1250
2		<i>शुभ्रि</i>	6	150	900
3		<i>मिर्चा</i>	2	250	500
4		<i>अमर</i>	3	150	450
5		<i>अमर</i>	5	250	1250
6		<i>अमर</i>	3	150	450
7		<i>शुभ्रि</i>	2	150	300
8		<i>शुभ्रि</i>	2	150	300
9	Security Checked Gate No.-04 Date: 13/08/2021 Signature: <i>[Signature]</i>	<i>अमर</i>	2	150	300
10		<i>अमर</i>	3	250	750
11		<i>अमर</i>	4	150	600
12		<i>अमर</i>	5	30	150
13		<i>अमर</i>	2	150	300
14		<i>अमर</i>	2	150	300
15		<i>अमर</i>	5	60	300
16		<i>अमर</i>	3	150	450
17		<i>अमर</i>	40	25	1000
18			<i>अमर</i>	3	100
				9550	
				TOTAL	9850

Signature

Raj Kumar

[Handwritten notes]

55

Regt No D.D.-402/2109

ISSUED BY

150 Monish Nursery

An ISO 9001:2008 Certified Nursery

Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatchpur Beri, New Delhi-110074
E-mail: monishnursery@yahoo.co.in, Mob: 931134470, 9310293778

No

18526

Planting (2) 17/8/21

1	मूला	1	250	250
2	दूध	2	250	500
3	बग	4	150	600
4	मिठा	2	150	300
5	मिठा	3	50	150
6	मिठा	2	250	500
7	मिठा	3	40	120
8	मिठा	2	150	300
9	मिठा	5	100	500
10	मिठा	2	40	80
11	मिठा	2	150	300
12				
13				3600
14				
15				
16				
17	Security Checked			
18	Gate No. 04			
19	Date: 17/08/21			
20	Signature: Mahesh			
		Raj		TOTAL

Regd. No. D.D.H/24/NT/09

ESTIMATE/CASH MEMO

ISO Monish Nursery

An ISO 9001:2008 Certified Nursery

Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Bstl, New Delhi-110074
E-mail: monishnursery@yahoo.co.in, Mob.: 9811144079, 9310283778

No 18527 *Starb Co. 17/8/21*

1				
2	<i>5</i>	<i>70</i>	<i>25</i>	<i>1750</i>
3	<i>9</i>	<i>1</i>	<i>750</i>	<i>750</i>
4				
5				
6				<i>2500</i>
7				
8				
9				
10				
11				
12				
13				
14				
15				
16				
17	Security Checked			
18	Gate No. -04			
19	Date: <i>17/08/21</i>			
19	Signature: <i>Manish</i>			
20				
			<i>Rajiv</i>	TOTAL

Regd. No. D.D.H/02/MT/09

ESTIMATE / CASH MEMO

ISO Monish Nursery



An ISO 9001:2008 Certified Nursery

Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Asthal Mandir, Dera More, Fatehpur Beri, New Delhi-110071

E-mail: monishnursery@yahoo.co.in, Mob.: 9311144070, 9310283778

No 18791 *MONISH NURSERY 12/11/2019/9/12/19*

1	<i>Callitriche</i>	<i>2</i>	<i>200</i>	<i>200</i>
2				
3				
4				
5				
6				
7				
8				
9				
10				
11		<i>09/09/2019</i>		
12		<i>Signature</i>		
13				
14				
15				
16		<i>Rohit</i>		
17				
18				
19				
20				
			<i>TOTAL</i>	<i>2400</i>

Monish Nursery

Drugs & All Remedies & Vaccines

Monish Nursery, Sector 17, Gurgaon, Haryana

S.No.	Particulars	Qty	Rate	Amount
1	18559			
2	11/10/19/11	3	150	450
3	11/10/19/11	3	100	300
4	3/15/19/11	3	100	300
5	11/10/19/11	3	150	450
6	11/10/19/11	3	100	300
7	11/10/19/11	2	60	120
8	13/11/19/11	3	200	600
9	11/10/19/11	3	200	600
10	3/15/19/11	3	60	180
11	11/10/19/11	3	150	450
12	3/15/19/11	3	150	450
13	11/10/19/11	3	200	600
14	11/10/19/11	3	100	300
15	11/10/19/11	2	100	200
16	11/10/19/11	2	60	120
17	13/11/19/11	3	150	450
18				
19	Security			5870
20	322			
	TOTAL			

Monish Nursery

An ISO 9001:2008 Certified Nursery

Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Anihal Mandir, Dera More, Fatehpur Beri, New Delhi-110074

E-mail: monishnursery@yahoo.co.in, Mob: 9311144070, 9310283178

No 19723

4/10/22

SHELVANSH KHETZ NEW DELHI

1	MAHUA	3	100	300
2	BEL PATTHAR	3	150	450
3	AMRUD	3	250	750
4	MANGO	3	250	750
5	AADU	3	100	300
6	KATHAL	4	150	600
7	CHAKOTRA	3	250	750
8	AMBLA	3	150	450
9	MOSAMI	3	100	300
10	ORANGE	3	100	300
11	KINNU	3	100	300
12	CHEKU	2	250	500
13	JAMUN	3	150	450
14	SARIEFA	3	150	450
15	LAKHAI	3	80	240
16	NASPATI	3	100	300
17	GOLDAN BAMBOO	1	150	150
18	BLACK BAMBOO	2	650	1300
19				
20	Hitein			

TOTAL 8640

60

Greenways Nursery
 Tel: 8310144072
 Dera Village, Dera Mandi, New De
 lhi - 74
 Cashier: Vivek
 Serial No: 231000010002125
 Date: 2022-07-11

Bill To:
 Customer Name: Shivash kheti
 Customer Tel: 9529321493

Rudraksha , , 15x15in 850
 1 X 850 850
 Discount(0%) 0

chandan white , g 1500
 1 X 1500 1500
 Discount(0%) 0

Total Discount	Total Quantity	Sub Total
0	2	2350

Discount(0%) 0
 Round Off - 0

Amount 2350

* THANK YOU. HAVE A NICE DAY! **
 - Powered by CROTON -

Regd. No. D.D.H/22817/05

ESTIMATE / CASH MEMO

ISO Monish Nursery



An ISO 9001:2008 Certified Nursery

Deals in: All Kinds Plants in Whole Sale Rate

Office & Nursery: Ashok Wadia, Dera More, Fatehpur Beri, New Delhi-110074

E-mail: monishnursery@yahoo.co.in, Mob.: 9311144070, 9310283778

No

19841 Shivarangh Khetu ^{Date 13/7/22}
New Delhi #4

1				
2				
3	25/1/100	1	350	350
4	1/9/1 MB	1	150	150
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14				
15				
16				
17				
18				
19				
20				

500

TOTAL

Recd. No. 11111111111111

11/11/2022

Monish Nursery

AN ISO 9001:2015 CERTIFIED NURSERY

Deals in All Kinds Plants in Wholesale Rate

Office & Nursery: Ashraf Market, Darya Moha, Patelpur Area, New Delhi 110074
 E-mail: monishnursery@yahoo.co.in. Mobile: 911144070 9110283778

No. 19941 C SHIVANSHI KHETA NEW DELHI 20/07/22

1	CHIEKU	5	250	1250
2	MALTA	3	250	750
3	MAHUA	3	100	300
4	BEL PATIAR	3	150	450
5	AMBIA	3	100	300
6	JAMUN	3	150	450
7	KINNU	3	100	300
8	ORANGE	3	100	300
9	MOSAMI	3	100	300
10	KATMAL	3	50	150
11	SARIFA	5	150	750
12	ADDU	3	100	300
13	LOKHAT	3	60	180
14	NASPATI	3	100	300
15	AMRUD	3	250	750
16	MANGO	3	150	450
17	MANGO	2	250	500
18				
19				
20				
			TOTAL	7,780

With

OFFICE OF THE DY. COMMISSIONER OF POLICE: SOUTH DISTT. : NEW DELHI.

No. 70234 /South Distt. (X) dated New Delhi, the 18/7/2022

To

✓ Ms. Ritu Rana (Chief Operating Officer.)
HansJyoti, Bhati Mines Road
New Delhi.

Subject: - **Permission for organising Social & Cultural Function at Shri Hanslok Ashram, B-18, Bhati Mines Main Road, Mehrauli, New Delhi on 26.07.2022 & 27.07.2022 round the clock.**

(Through Shri Mehalanjan)

Sir,

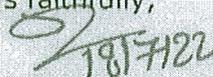
With reference to your application dated 29.06.2022, on the subject cited above, I am directed to inform you that we have no objection from law and order point of view for organising **Social & Cultural Function at Shri Hanslok Ashram, B-18, Bhati Mines Main Road, Mehrauli, New Delhi on 26.07.2022 & 27.07.2022 round the clock**, subject to the following terms and conditions: -

1. That permission to use the venue may be obtained by the organiser from the concerned agency/authority well in time.
2. **That no impediment should be caused to the normal flow of traffic and parking of vehicles will be allowed in an authorised parking place at a sufficient distance from the place of function.**
3. **That erection of shamiana/tent on the roads which may block the road or may cause obstruction to vehicular/pedestrian movement will not be allowed.**
4. **That no poster having provocative/objectionable slogans /banners should be pasted/displayed at and around the place of function.**
5. **That N.O.C. should be obtained from DCP/Traffic and Fire authorities.**
6. **That only box type speakers will be allowed and use of loudspeaker will be allowed only upto 10.00 P.M. The volume of the loud speaker will be kept at low pitch so as it may exceed the permissible limits as contained in Noise Pollution (Regulation & Control) Rules 2000.**
7. **That no body will carry any weapon of offence at the place of function.**
8. That organiser will deploy sufficient number of security guards at the place of function and parking lots for checking of persons/vehicles and maintenance of crowd and control.
9. That proper fire fighting and first aid equipments should be made at the Ashram.
10. That there should be separate entry exits at the Ashram premises.

-2-

11. That there should be proper barricading of the site of the Ashram premises.
12. That organiser shall keep ready some alternate arrangements of lights and First aid at the place of function.
13. That the organizer and his followers will comply with all lawful directions given by the police officers on duty.
14. **That the organizers will strictly comply with the orders of DDMA as applicable on the date of function and guidelines of COVID-19 to follow the norms of Social Distancing, wearing of Masks and use of Sanitizer etc,**
15. **That non compliance of these directions and violation of above instructions, the proposed activity will not be allowed.**

Yours faithfully,

FOR DEPUTY COMMISSIONER OF POLICE
SOUTH DISTRICT: NEW DELHI.

No. _____/South Distt. (X) dated New Delhi, the _____ 2022.

Copy forwarded for information and necessary action to:-

1. DCP/Traffic (SR), New Delhi.
2. ACP/Mehrauli.
3. SHO/Maldan Garhi for information and necessary action and making adequate police arrangement at the place of function on the scheduled date and time to avoid any untoward incident.

165

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
HEADQUARTERS: DELHI FIRE SERVICE; NEW DELHI - 110001

No. F.6/DFS/MS/2022/CPL/159

Dated: 22.07.2022

To

Ms. Ritu Rana,
Chief Operating Officer,
Hansiyoli (A Unit of Hans Cultural Centre),
Bhati Mines Road, Chattarpur,
New Delhi - 110074.

Subject: Regarding Grant of Permission to hold/organize "Social and Cultural Function" on 26.07.2022 and 27.07.2022 at B - 18, Bhati Mines Road, Chattarpur, New Delhi.

Madam,

This has a reference to your letter No. Nil dated 13.07.2022 on the subject cited above. In this connection, this is to inform you that in case pandal is erected at site, the same shall be in accordance with the provisions of the Delhi Fire Service Act 2007 and Rules 2010 under section 26 (1) read with rule No. 27 & 29 the fire safety in Pandals having seating capacity more than 50 persons or covered area more than 50 SQM is self regulatory. The section 26 (2) read with Rule 30 provides that the erector of the pandal shall display at a prominent place in the pandal a declaration in the prescribed format as per form "D". Under section 26 (4) any erector of a pandal, who falsely declares that he has complied with the prescribed fire prevention and fire safety measures in the Pandal, shall be deemed to have committed an offence punishable under section 52 of the Act. Accordingly, the above said programme may be allowed. However, following conditions shall always be adhered to:

1. Trained fire personnel shall always be available at the site during function.
2. All exits should always be clear and there should be no obstruction in the exits / entrance gate.
3. No special effects creating fire / crackers should be used at site.
4. LPG/Open flame should not be used for preparation of foods / stalls in the premises.
5. One Fire Tender shall remain on standby duty during the event as per the undertaking submitted by the organizer.

Any loss of life and property due to not following the above said conditions, the management / organization shall be responsible solely.

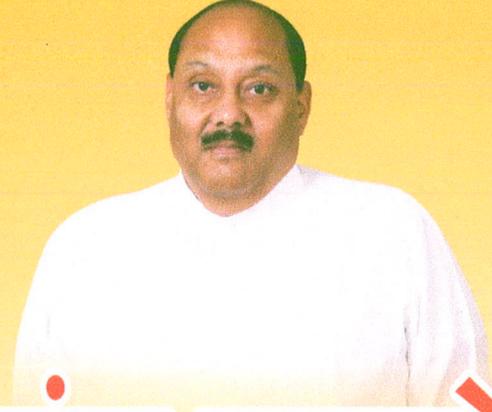
Yours faithfully,



(Dr. S. K. Tomar)

Dy. Chief Fire Officer

Tel. No. 011-23412025



विशाल सत्संग समारोह

दिनांक 26 व 27 जुलाई, 2013 (शुक्र-शनि)

समय सायं 6 से 9 बजे तक

श्री हंसलोक आश्रम, B-18, माटी माइन्स रोड,
माटी, छत्तरपुर, नई दिल्ली

हृदय सम्राट श्री भोलेजी महाराज,
माता श्री मंगला जी तथा

अनेक आत्मानुभवी संत-महात्माओं एवं विचारकों के उद्बोधन
इस समारोह में आप सभी इष्ट-मित्रों सहित सादर आमंत्रित हैं।

प्रसिद्ध गायकों द्वारा भजन-गायन तथा भण्डारे व ठहरने की व्यवस्था है।

'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति परमपूज्य श्री भोलेजी महाराज के पावन जन्मोत्सव के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 25, 26 व 27 जुलाई, 2015 (शनिवार से सोमवार) को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज एवं माता श्री मंगला जी के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि इस कार्यक्रम में सपरिवार एवं इष्ट-मित्रों सहित पधार कर आत्म-लाभ उठायें।

कार्यक्रम निम्नानुसार है:-

दिनांक- 25 व 26 जुलाई, 2015, (सत्संग व प्रवचन-सायं 6 से 9 बजे तक)

27 जुलाई, 2015 (जन्मोत्सव पूजन-पूर्वाह्न 10 से 12 बजे तक)

स्थान- श्री हंसलोक आश्रम, बी-18, भाटी माईन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

संपर्क- 011-26652101, 26652102

निवेदक
हंस कल्चरल सेंटर
नई दिल्ली

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक

'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति परमपूज्य श्री भोलेजी महाराज के पावन जन्मोत्सव के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 26 व 27 जुलाई 2014 (शनिवार व रविवार) को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज एवं माता श्री मंगला जी के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि इस कार्यक्रम में सपरिवार एवं इष्ट-मित्रों सहित पधार कर आत्म-लाभ उठायें।

निवेदक
हंस कल्चरल सेंटर
नई दिल्ली

दिनांक-26 व 27 जुलाई, 2014, समय- सायं 6 से 9 बजे तक।

स्थान- श्री हंसलोक आश्रम, बी-18, भाटी माईन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

संपर्क- 011-26652101, 26652102

'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति परमपूज्य श्री भोलेजी महाराज के पावन जन्मोत्सव के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 26 व 27 जुलाई, 2016 (मंगलवार व बुधवार) को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज एवं माता श्री मंगला जी के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि इस कार्यक्रम में सपरिवार एवं इष्ट-मित्रों सहित पधार कर आत्म-लाभ उठायें।

कार्यक्रम निम्नानुसार है:-

दिनांक- 26 व 27 जुलाई, 2016 (सत्संग-सायं 6 से 9 बजे तक)

स्थान- श्री हंसलोक आश्रम, बी-18, भाटी माईन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

मो. नं.- 8800291788, 8800291288

निवेदक
हंस कल्चरल सेंटर
नई दिल्ली

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक

'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति परमपूज्य श्री भोलेजी महाराज के पावन जन्मोत्सव के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 26 व 27 जुलाई, 2017 (बुधवार व गुरुवार) को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज एवं माता श्री मंगला जी के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि इस कार्यक्रम में सपरिवार एवं इष्ट-मित्रों सहित पधार कर आत्म-लाभ उठायें।

कार्यक्रम निम्नानुसार है:-

दिनांक- 26 व 27 जुलाई, 2017 (सत्संग-सायं 6 से 9 बजे तक)

स्थान- श्री हंसलोक आश्रम, बी-18, भाटी माईन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

मो. नं.- 8800291788, 8800291288

निवेदक
हंस कल्चरल सेंटर
नई दिल्ली

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक



'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति परमपूज्य श्री भोलेजी महाराज के पावन जन्मोत्सव के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 26 व 27 जुलाई, 2018 (गुरुवार व शुक्रवार) को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज एवं माता श्री मंगला जी के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि इस कार्यक्रम में अपने परिवार एवं इष्ट-मित्रों सहित पधार कर आत्म-लाभ उठायें।

कार्यक्रम निम्नानुसार है:-

दिनांक- 26 व 27 जुलाई, 2018 (सत्संग-सायं 6 से 9 बजे तक)

स्थान- श्री हंसलोक आश्रम, बी-18, भाटी माईन्स रोड,

भाटी, छत्तरपुर, नई दिल्ली-110074

मो. नं.- 8800291788, 8800291288

निवेदक
हंस कल्चरल सेंटर
नई दिल्ली

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक



'श्री हंस'

निमंत्रण पत्र

मान्यवर,

आपको आमंत्रित करते हुए हमें हर्ष हो रहा है कि हमारी संस्था हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति परमपूज्य श्री भोले जी महाराज के पावन जन्मोत्सव के उपलक्ष्य में विशाल सत्संग समारोह का आयोजन दिनांक 26 व 27 जुलाई, 2019 (शुक्रवार व शनिवार) को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज एवं माता श्री मंगला जी के अध्यात्म, जनकल्याण एवं जीवन-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि इस कार्यक्रम में अपने परिवार एवं इष्ट-मित्रों सहित पधार कर आत्म-लाभ उठायें।

कार्यक्रम निम्नानुसार है:-
 दिनांक- 26 व 27 जुलाई, 2019 (सत्संग-सायं 6 से 9 बजे तक)
 स्थान- श्री हंसलोक आश्रम, बी-18, भाटी माईन्स रोड,
 भाटी, छत्तरपुर, नई दिल्ली-110074
 मो. नं.- 8800291788, 8800291288

निवेदक
हंस कल्चरल सेंटर
नई दिल्ली

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक



'श्री हंस'

 **ई-निमंत्रण पत्र**

आपको जानकर हर्ष होगा कि हंसज्योति (ए यूनिट ऑफ हंस कल्चरल सेंटर) के तत्वावधान में प्रति वर्ष की भांति परमपूज्य श्री भोलेजी महाराज के पावन जन्म दिवस के उपलक्ष में जनकल्याण सत्संग समारोह का आयोजन दिनांक 26 व 27 जुलाई, 2022 (मंगलवार व बुधवार) को श्री हंसलोक आश्रम, भाटी, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज एवं माता श्री मंगला जी के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि इस कार्यक्रम में अपने परिवार एवं इष्ट-मित्रों सहित पधार कर आत्म-लाभ उठावें।

कार्यक्रम निम्नानुसार है:-

दिनांक: 26 व 27 जुलाई, 2022 **समय:** सायं 6 से 9 बजे तक

स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

संपर्क:  8800291788, 8800291288

निवेदक
हंसज्योति (ए यूनिट ऑफ हंस कल्चरल सेंटर)
नई दिल्ली



पावन जन्मोत्सव के शुभ अवसर पर

विशाल सत्संग समारोह

25 व 26 जुलाई, 2015 (शनि-रवि) - सत्संग-प्रवचन, समय: सायं 6 से 9 बजे तक
27 जुलाई, 2015 (सोमवार) - जन्मोत्सव पूजन, समय: पूर्वाह्न: 10 से 12 बजे तक

**परमपूज्य श्री मोले जी महाराज,
माता श्री मंगला जी एवं**

अनेक आत्मानुभवी संत-महात्माओं तथा विचारकों के उद्बोधन

इस समारोह में आप सभी इष्ट-मित्रों सहित सादर आमंत्रित हैं!

स्थान: श्री हंसलोक आश्रम
माटी माइन्स रोड, माटी, छत्तरपुर, नई दिल्ली

आयोजक: हंस कल्चरल सेंटर, नई दिल्ली

Phone: (011)-26652101/102, Mob. 8860671332, 8373917826 Website: www.hanslok.org

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक



पावन जन्मोत्सव के शुभ अवसर पर

विशाल सत्संग समारोह

26 व 27 जुलाई, 2016 (मंगलवार-बुधवार)
सत्संग-प्रवचन सायं : 6 से 9 बजे तक

**परमपूज्य श्री मोले जी महाराज,
माता श्री मंगला जी एवं**

अनेक आत्मानुभवी संत-महात्माओं तथा विचारकों के उद्बोधन

स्थान: श्री हंसलोक आश्रम
माटी माइन्स रोड, माटी, छत्तरपुर, नई दिल्ली

इस समारोह में आप सभी इष्ट-मित्रों सहित सादर आमंत्रित हैं!

आयोजक: हंस कल्चरल सेंटर, नई दिल्ली

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक Mob: 8800291788, 8800291288 Website: www.hanslok.org <https://www.facebook.com/hanslok>

परमपूज्य श्री भोले जी महाराज के पावन जन्मोत्सव पर

विशाल सत्संग समारोह

26 व 27 जुलाई, 2017 (बुधवार-गुरुवार)
सत्संग-प्रवचन सायं : 6 से 9 बजे तक

माता श्री मंगला जी एवं श्री भोले जी महाराज के प्रवचन

स्थान : श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

आयोजक-हंस कल्चरल सेन्टर Contact No : Mob- 8800291788, 8800291288 Website: www.hanslok.org  <https://www.facebook.com/hanslok>







विशाल सत्संग समारोह

दिनांक 26 व 27 जुलाई, 2013 (शुक्र-शनि)
समय सायं 6 से 9 बजे तक

श्री हंसलोक आश्रम, B-18, माटी माइन्स रोड,
 माटी, छत्तरपुर, नई दिल्ली



**हृदय सम्राट श्री भोले जी महाराज एवं
 माता श्री मंगला जी के प्रवचन**

इस समारोह में आप सभी इष्ट-मित्रों सहित सादर आमंत्रित हैं।

आयोजक: हंस कल्चरल सेन्टर Phone: (011)-26652101, 26652102, 9990140300 Website: www.hanslok.org



मातृ जयन्ती के शुभ अवसर पर

विशाल सत्संग समारोह



दिनांक 6 व 7 अप्रैल, 2013

समय सायं 6 से 9 बजे तक

हृदय सम्राट श्री मोले जी महाराज एवं
माता श्री मंगला जी के उद्बोधन

श्री हंसलोक आश्रम

माटी माइन्स रोड, माटी, छत्तरपुर, नई दिल्ली

मातृ जयन्ती के शुभ अवसर पर

विशाल सत्संग समारोह



दिनांक 5 व 6 अप्रैल, 2014

समय सायं 6 से 9 बजे तक

परमपूज्य श्री मोले जी महाराज,
माता श्री मंगला जी एवं

अनेक आत्मानुभवी संत-महात्माओं तथा विचारकों के उद्बोधन

श्री हंसलोक आश्रम

माटी माइन्स रोड, माटी, छत्तरपुर, नई दिल्ली

आयोजक: हंस कल्चरल सेंटर, नई दिल्ली

Phone: (011)-26652101, 26652102 Website: www.hanslok.org

मातृ-जयंती

6 अप्रैल, 2014



माता श्री राजेश्वरी देवी

आपकी पावन जयंती पर हम सबका कोटि-कोटि नमन।

श्रद्धावन्त-

श्री भोले जी एवं माता मंगला जी

हंसलोक आश्रम

बी-18, भाटी माइन्स रोड, भाटी, छत्तरपुर, नई दिल्ली-110074
फोन- 011-26652101, 26652102 व 9990140300

5 व 6 अप्रैल को हंसलोक आश्रम में महोत्सव, सायं 6 बजे से 9 बजे।

'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्त्वावधान में प्रति वर्ष की भांति परमाराध्या जगत जननी माता श्री राजराजेश्वरी देवी की पावन जयंती के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 5 व 6 अप्रैल 2014 (शनिवार व रविवार) को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज एवं माता श्री मंगला जी के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग, प्रसिद्ध गायकों द्वारा प्रेरक भजन एवं अन्य सांस्कृतिक कार्यक्रम भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि सपरिवार इष्ट-मित्रों सहित इस कार्यक्रम में पधार कर आत्म-लाभ उठावें।

निवेदक

मंत्री, हंस कल्चरल सेंटर

नई दिल्ली

दिनांक-5 व 6 अप्रैल, 2014, समय- सायं 6 से 9 बजे तक।

स्थान- श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,

भाटी, छत्तरपुर, नई दिल्ली-110074

संपर्क- 011-26652101, 26652102



मातृ जयन्ती के शुभ अवसर पर

विशाल सत्संग समारोह

दिनांक 4 व 5 अप्रैल, 2015 (शनि-रवि)

समय सायं 6 से 9 बजे तक

**परमपूज्य श्री मोले जी महाराज,
माता श्री मंगला जी एवं**

अनेक आत्मानुभवी संत-महात्माओं तथा विचारकों के उद्बोधन

स्थान-श्री हंसलोक आश्रम

भाटी माइंस रोड, भाटी, छत्तरपुर, नई दिल्ली

आयोजक: हंस कल्चरल सेंटर, नई दिल्ली

Phone: (011)-26652101/102, Mob. 8860671332, 8373917826 Website: www.hanslok.org

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक

'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्त्वावधान में प्रति वर्ष की भांति **मातृ जयंती** के उपलक्ष में **विशाल सत्संग समारोह** का आयोजन दिनांक 4 व 5 अप्रैल, 2015 को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें **श्री भोले जी महाराज व माता श्री मंगला जी** के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग, प्रसिद्ध गायकों द्वारा प्रेरक भजन एवं अन्य सांस्कृतिक कार्यक्रम भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि सपरिवार इष्ट-मित्रों सहित इस कार्यक्रम में पधार कर अनुगृहीत करें।

नोट: भण्डारे व ठहरने का विशेष प्रबंध।

दिनांक: 4 व 5 अप्रैल, 2015, समय: सायं 6 से 9 बजे तक।

स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

संपर्क: 011-26652101, 26652102

निवेदक:

हंस कल्चरल सेंटर,
नई दिल्ली

'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्त्वावधान में प्रति वर्ष की भांति **मातृ जयंती** के उपलक्ष में **विशाल सत्संग समारोह** का आयोजन दिनांक 02 व 03 अप्रैल, 2016 को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें **श्री भोले जी महाराज व माता श्री मंगला जी** के सर्वधर्म-ग्रन्थों के आधार पर जनकल्याण एवं आत्मोत्थान पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा आत्म-प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि इस कार्यक्रम में सपरिवार पधार कर अनुगृहीत करें।

दिनांक: 02 व 03 अप्रैल, 2016, समय: सायं 6 से 9 बजे तक।

स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

संपर्क: 8800291788, 8800291288

निवेदक:

हंस कल्चरल सेंटर,
नई दिल्ली

मातृ जयन्ती के शुभ अवसर पर

विशाल सत्संग समारोह

दिनांक 2 व 3 अप्रैल, 2016 (शनि-रवि)

समय सायं 6 से 9 बजे तक

परमपूज्य श्री मोले जी महाराज, माता श्री मंगला जी एवं

अनेक आत्मानुभवी संत-महात्माओं तथा विचारकों के उद्बोधन!

स्थान-श्री हंसलोक आश्रम

भाटी माइंस रोड, भाटी, छत्तरपुर, नई दिल्ली

आयोजक: हंस कल्चरल सेंटर, नई दिल्ली

Mob: 8800291788, 8800291288, 8127892646, 8860671332 Website: www.hanslok.org  <https://www.facebook.com/hanslok>

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक



मातृ जयन्ती के शुभ अवसर पर

विशाल सत्संग समारोह

दिनांक- 8 व 9 अप्रैल, 2017 (शनि.-रवि.)

समय - सायं 6 से 9 बजे तक

परमपूज्य श्री मोले जी महाराज, माता श्री मंगला जी एवं

अनेक आत्मानुभवी संत-महात्माओं तथा विचारकों के उद्बोधन!

स्थान-श्री हंसलोक आश्रम

B-18, भाटी माइंस रोड, भाटी, छत्तरपुर, नई दिल्ली

आयोजक: हंस कल्चरल सेंटर, नई दिल्ली

Mob: 8800291788, 8800291288, 8373917826, 8860671332 Website: www.hanslok.org  <https://www.facebook.com/hanslok>

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक



'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति मातृ जयंती के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 08 व 09 अप्रैल, 2017 को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज व माता श्री मंगला जी के सर्वधर्म-ग्रन्थों के आधार पर जनकल्याण एवं आत्मोत्थान पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा आत्म-प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि इस सत्संग कार्यक्रम में सपरिवार पधार कर अनुगृहीत करें।

दिनांक: 08 व 09 अप्रैल, 2017, समय: सायं 6 से 9 बजे तक।

स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छतरपुर, नई दिल्ली-110074

संपर्क: 8800291788, 8800291288

निवेदक:

सचिव-हंस कल्चरल सेंटर

मातृ जयंती के शुभ अवसर पर

विशाल सत्संग समारोह परमपूज्य श्री भोले जी महाराज माता श्री मंगला जी

7 व 8 अप्रैल 2018 (शनि. - रवि.)

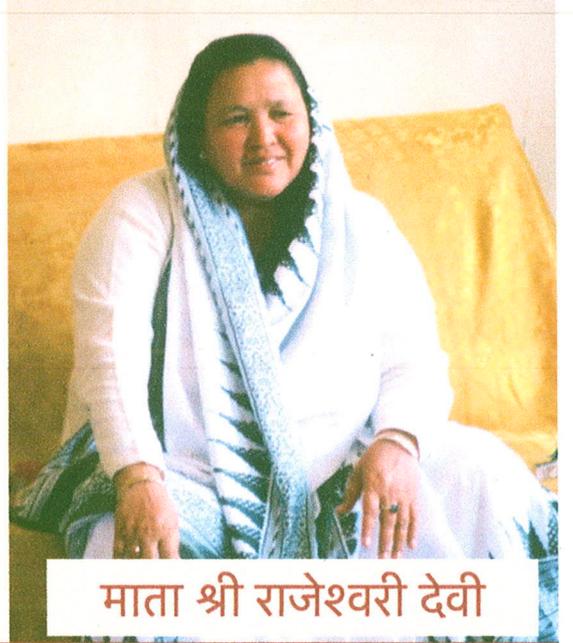
सायं 6 से 9 बजे

स्थान: श्री हंसलोक आश्रम,
B-18, भाटी माइन्स रोड, नई दिल्ली



+91 83739 17826

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माता श्री राजेश्वरी देवी



'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति मातृ जयंती के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 07 व 08 अप्रैल, 2018 को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज व माता श्री मंगला जी के सर्वधर्म-ग्रन्थों के आधार पर जनकल्याण एवं आत्मोत्थान पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा आत्म-प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि इस सत्संग कार्यक्रम में सपरिवार पधार कर अनुगृहीत करें।

दिनांक: 07 व 08 अप्रैल, 2018, समय: सायं 6 से 9 बजे तक।

स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छतरपुर, नई दिल्ली-110074

संपर्क: 8800291788, 8800291288

निवेदक:

सचिव-हंस कल्चरल सेंटर



'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि श्री हंसलोक जनकल्याण समिति (रजि.) के तत्त्वावधान में माताश्री राजेश्वरी देवी जी की जयंती के उपलक्ष में श्री हंसलोक आश्रम, नई दिल्ली में मातृ शक्ति दिवस समारोह का आयोजन दिनांक 5 व 6 अप्रैल, 2022 (मंगल व बुध) को श्री हंसलोक आश्रम, भाटी, नई दिल्ली में किया जा रहा है, जिसमें परमपूज्य श्री भोले जी महाराज एवं माता श्री मंगला जी के धर्म, अध्यात्म, जनकल्याण, आत्म-उत्थान एवं महिला सशक्तिकरण पर सारगर्भित प्रवचन होंगे। इस समारोह का उद्देश्य मानव मात्र को अध्यात्म ज्ञान का व्यावहारिक बोध कराकर उसकी सुषुप्त चेतना को जगाना है।

इस कार्यक्रम में आप सादर आमंत्रित हैं, कृपया सपरिवार पधार कर आत्म-लाभ उठायें।

दिनांक: 5 व 6 अप्रैल, 2022 समय: सायं 6 से 9 बजे तक

स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

निवेदक

श्री हंसलोक जनकल्याण समिति (रजि.)
नई दिल्ली

संपर्क: 8800291788, 8800291288

मातृ शक्ति दिवस

परमपूज्य श्री भोले जी महाराज
माता श्री मंगला जी के सानिध्य में

6 अप्रैल, 2019 (शनिवार) - भजन संध्या
(सायं 6 से 9 बजे)

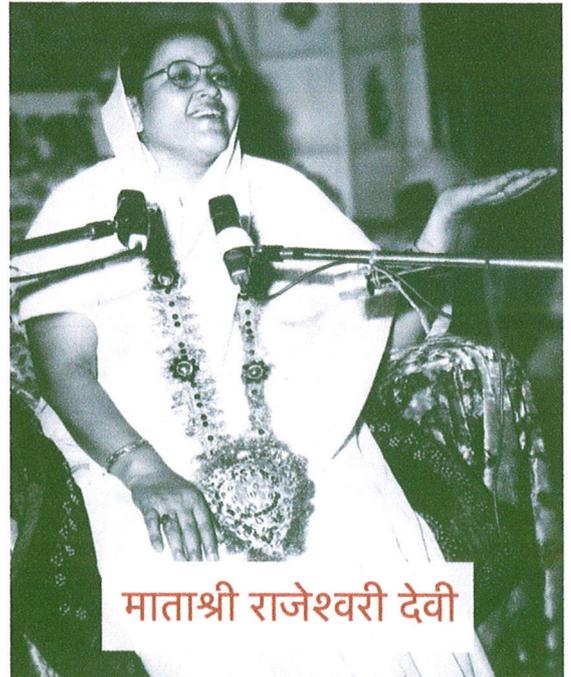
7 अप्रैल, 2019 (रविवार) - सत्संग-प्रवचन
(सायं 6 से 8 बजे)

स्थान : पूर्णानंद खेल मैदान (टूरिस्ट बस पार्किंग),
कैलाश गेट, मुनि की रेती, ऋषिकेश, उत्तराखण्ड



+91 8373917826

+91 8860671332



माताश्री राजेश्वरी देवी





'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि श्री हंसलोक जनकल्याण समिति के तत्वावधान में प्रति वर्ष की भांति श्री हंस जयंती के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 9 व 10 नवम्बर, 2019 को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज व माता श्री मंगला जी के अध्यात्म, जनकल्याण एवं आत्म-विकास पर सारगर्भित प्रवचन होंगे। इस अवसर पर महात्मागण के प्रवचन एवं प्रसिद्ध गायकों द्वारा भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि सपरिवार इस समारोह में पधार कर भजन-प्रवचन से लाभ प्राप्त करें।

दिनांक: 9 व 10 नवम्बर, 2019 समय: सायं 6 से 9 बजे तक।
 स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
 भाटी, छत्तरपुर, नई दिल्ली-110074
 संपर्क: 8800291788, 8800291288

निवेदक:
 श्री हंसलोक जनकल्याण समिति,
 नई दिल्ली

प्रवेश गेट नं.-2



85



'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि श्री हंसलोक जनकल्याण समिति के तत्त्वावधान में प्रति वर्ष की भांति श्री हंस जयंती के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 9 व 10 नवम्बर, 2019 को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज व माता श्री मंगला जी के अध्यात्म, जनकल्याण एवं आत्म-विकास पर सारगर्भित प्रवचन होंगे। इस अवसर पर महात्मागण के प्रवचन एवं प्रसिद्ध गायकों द्वारा भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि सपरिवार इस समारोह में पधार कर भजन-प्रवचन से लाभ प्राप्त करें।

दिनांक: 9 व 10 नवम्बर, 2019 समय: सायं 6 से 9 बजे तक।

स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

संपर्क: 8800291788, 8800291288

निवेदक:

श्री हंसलोक जनकल्याण समिति,
नई दिल्ली

प्रवेश गेट नं.-2





'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति श्री हंस जयंती के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 17 व 18 नवम्बर, 2018 को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज व माता श्री मंगला जी के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा भगवद् महिमा से ओतप्रोत भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि सपरिवार इस समारोह में पधार कर आत्म-लाभ प्राप्त करें।

दिनांक: 17 व 18 नवम्बर, 2018 समय: सायं 6 से 9 बजे तक।

स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

संपर्क: 8800291788, 8800291288

निवेदक:

हंस कल्चरल सेंटर,
नई दिल्ली

श्री हंस जयंती के उपलक्ष में

विशाल सत्संग समारोह

दिनांक 9 व 10 नवम्बर, 2013 (शनि-रवि)

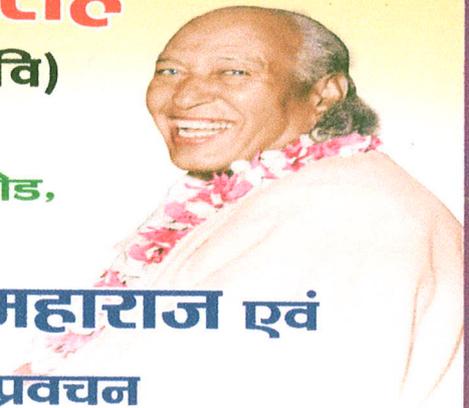
समय सायं 6 से 9 बजे तक

श्री हंसलोक आश्रम, B-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली -110074

**हृदय सम्राट श्री भोले जी महाराज एवं
माता श्री मंगला जी के प्रवचन**

इस समारोह में आप सभी इष्ट-मित्रों सहित सादर आमंत्रित हैं।

आयोजक: हंस कल्चरल सेंटर Phone: (011)-26652101, 26652102 Website: www.hanslok.org





श्री हंस जयंती के उपलक्ष में

विशाल सत्संग समारोह

दिनांक 8 व 9 नवम्बर, 2014 (शनि-रवि)

समय सायं 6 से 9 बजे तक

स्थान

श्री हंसलोक आश्रम, B-18, माटी माइन्स रोड,
माटी, छत्तरपुर, नई दिल्ली -110074

परमपूज्य श्री भोले जी महाराज एवं
माता श्री मंगला जी के प्रवचन

इस समारोह में आप सभी इष्ट-मित्रों सहित सादर आमंत्रित हैं।

आयोजक: हंस कल्चरल सेन्टर Phone: (011)-26652101, 26652102 Website: www.hanslok.org

'श्री हंस'

 **निमंत्रण पत्र**

आपको जानकर हर्ष होगा कि हंसज्योति (ए यूनिट ऑफ हंस कल्चरल सेंटर) के तत्त्वावधान में प्रति वर्ष की भांति श्री हंस जयंती के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 27 व 28 नवम्बर, 2021 को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज व माता श्री मंगला जी के अध्यात्म, जनकल्याण एवं आत्म-विकास पर सारगर्भित प्रवचन होंगे। इस अवसर पर महात्मागण के प्रवचन एवं प्रसिद्ध गायकों द्वारा भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि सपरिवार इस समारोह में पधार कर भजन-प्रवचन से लाभ प्राप्त करें।
कृपया, शासकीय कोरोना निर्देशों का पालन अवश्य करें।

दिनांक: 27 व 28 नवम्बर, 2021 समय: सायं 6 से 9 बजे तक।
स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074
संपर्क: 8800291788, 8800291288

निवेदक:
सी.ओ.ओ., हंसज्योति
(ए यूनिट ऑफ हंस कल्चरल सेंटर)
नई दिल्ली

प्रवेश गेट नं.-2

श्री हंस जयंती के उपलक्ष में

विशाल सत्संग समारोह

31 अक्टूबर व 01 नवम्बर, 2015 (शनि-रवि)
समय सायं 6 से 9 बजे तक

स्थान

**श्री हंसलोक आश्रम, B-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली -110074**

**परमपूज्य श्री भोले जी महाराज एवं
माता श्री मंगला जी के प्रवचन**

इस समारोह में आप सभी इष्ट-मित्रों सहित सादर आमंत्रित हैं।

आयोजक: हंस कल्चरल सेंटर Phone: (011)-26652101, 26652102 Mob. 8860671332, 8373917826
Website: www.hanslok.org f https://www.facebook.com/hanslok

'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति श्री हंस जयंती के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 31 अक्टूबर व 01 नवम्बर, 2015 को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज व माता श्री मंगला जी के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा प्रेरक भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि सपरिवार इष्ट-मित्रों सहित इस कार्यक्रम में पधार कर अनुगृहीत करें।

दिनांक: 31 अक्टूबर व 01 नवम्बर, 2015, **समय:** सायं 6 से 9 बजे तक।
स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
 भाटी, छत्तरपुर, नई दिल्ली-110074
संपर्क: 011-26652101, 26652102

निवेदक:
 हंस कल्चरल सेंटर,
 नई दिल्ली

'श्री हंस'

निमंत्रण पत्र

आपको जानकर हर्ष होगा कि हंस कल्चरल सेंटर के तत्वावधान में प्रति वर्ष की भांति श्री हंस जयंती के उपलक्ष में विशाल सत्संग समारोह का आयोजन दिनांक 4 व 5 नवम्बर, 2017 को श्री हंसलोक आश्रम, नई दिल्ली में किया जा रहा है, जिसमें श्री भोले जी महाराज व माता श्री मंगला जी के अध्यात्म, धर्म, जनकल्याण एवं आत्म-सुधार पर सारगर्भित प्रवचन होंगे। इस अवसर पर संत-महात्माओं के सत्संग एवं प्रसिद्ध गायकों द्वारा भगवद् महिमा से ओतप्रोत भजन भी प्रस्तुत किए जाएंगे।

आपसे अनुरोध है कि सपरिवार इस समारोह में पधार कर आत्म-लाभ प्राप्त करें।

दिनांक: 4 व 5 नवम्बर, 2017, **समय:** सायं 6 से 9 बजे तक।
स्थान: श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
 भाटी, छत्तरपुर, नई दिल्ली-110074
संपर्क: 8800291788, 8800291288

निवेदक:
 हंस कल्चरल सेंटर,
 नई दिल्ली

नोट:-सत्संग में प्रवेश का समय सायं 6 बजे तक



योगिराज परमसंत सद्गुरुदेव श्री हंस जी महाराज
आपकी पावन जयंती (8 नवम्बर, 2016) पर
हम सबका कोटि-कोटि नमन् ।

श्रद्धान्वत्-

भोले जी, मंगला जी एवं हंस परिवार

विशाल सत्संग समारोह

दिनांक : 12 व 13 नवम्बर, 2016 (शनि-रवि) सायं 6 से 9 बजे

परमपूज्य श्री भोले जी महाराज एवं

माता श्री मंगला जी के प्रवचन

स्थान : श्री हंसलोक आश्रम, बी-18, भाटी माइन्स रोड,
भाटी, छत्तरपुर, नई दिल्ली-110074

आयोजक-हंस कल्चरल सेन्टर Contact No : Mob-8800291788, 8800291288

Website: www.hanslok.org  <https://www.facebook.com/hanslok>

Discourses Nov-2021

14 Nov, 2021

To

The S.H.O.
Police Station – Maidan Garhi,
Mehrauli,
New Delhi – 110030

Subject : Request for making Security arrangements from 26th November 2021 to 29th November 2021 round the clock relating to Social awakening discourse .

Sir,

We are a charitable trust and organize many social events for the upliftment and awakening of the general public and needy persons of the society. We are going to hold one such social awakening discourse of two days i.e. 27th, & 28th Nov, 2021 within the premises of **Shri Hanslok Ashram**, Bhati Mines Road, New Delhi – 110074. A large number of persons, from all over the country will attend this event and they will start visiting the premises from the morning of 26th November 2021. Thousands of persons will also stay for two or three days in the Ashram i.e. uptill 29th November 2021. Though, we deploy our own security guards, yet we require your skilled, trained professional policemen for four days starting from morning of 26th Nov, 2021 till the morning of the 29th Nov, 2021.

Sir, despite of our own security guards, we require some skilled, trained policemen both male and female during this discourse/Programme from the morning of 26th of Nov, 2021 to the morning of 29th Nov, 2021. You are kindly requested to make the necessary security arrangements as per the schedule given above for the said Programme. We will highly obliged to your good office for this kind cooperation

Thanking you.


Yours Sincerely ,

(Puran Saini)

Authorised Signatory for

Shri Hanslok Ashram

B-18, Bhati Mines Road,

New Delhi - 110074

(Mob. No. 9910310501) ✓

Advocst

CP
16/11/2021
4:25 PM





Discourses Nov-2021

14 Nov, 2021

To

The Deputy Commissioner of Police,
Hauz Khas, South Distt.,
New Delhi – 110016

Subject : Request for making Security arrangements from 26th November 2021 to 29th November 2021 round the clock relating to Social awakening discourse .

Sir,

We are a charitable trust and organize many social events for the upliftment and awakening of the general public and needy persons of the society. We are going to hold one such social awakening discourse of two days i.e. **27th, & 28th Nov, 2021** within the premises of **Shri Hanslok Ashram**, Bhati Mines Road, New Delhi – 110074. A large number of persons, from all over the country will attend this event and they will start visiting the premises from the morning of 26th November 2021. Thousands of persons will also stay for two or three days in the Ashram i.e. uptill 29th November 2021. Though, we deploy our own security guards, yet we require your skilled, trained professional policemen for four days starting from morning of 26th Nov, 2021 till the morning of the 29th Nov, 2021.

Sir, despite of our own security guards, we require some skilled, trained policemen both male and female during this discourse/Programme from the morning of 26th of Nov, 2021 to the morning of 29th Nov, 2021. You are kindly requested to make the necessary security arrangements as per the schedule given above for the said Programme. We will highly obliged to your good office for this kind cooperation

Thanking you.

Yours Sincerely ,
(Puran Saini)

Authorised Signatory for
Shri Hanslok Ashram
B-18, Bhati Mines Road,
New Delhi - 110074
(Mob. No. 9910310501)



95

Satsang /April – 2021

March 06, 2021

To
The S H O,
Maidan Garhi
New Delhi – 110074

Subject : Request for permission to convene Satsang Programme & provide Security Arrangements from 04.04.2021 to 07.04.2021

Sir,

We have been working for the social welfare of general public at large for the last two decades. Our organization conduct several types of social activities and events.

We want to organize a Satsang Programme in our Shri Hanslok Ashram at B-18, Bhati Mines Road, New Delhi – 110074 for four days i.e. from **04.04.2021 to 07.04.2021**. We have sufficient ground space having all sides open with roof top only which can accommodate 25000 to 30000 persons in normal days but at this juncture of time this programme will be held for 1500 to 2000 persons only.

Sir, we are aware the present Cowid-19 situation and assure you to observe all the applicable SOP and guidelines for this Pandemic during our said Programme.

Sir, despite of our own security guards we require some additional trained police men during this said Satsang Programme for security purposes.

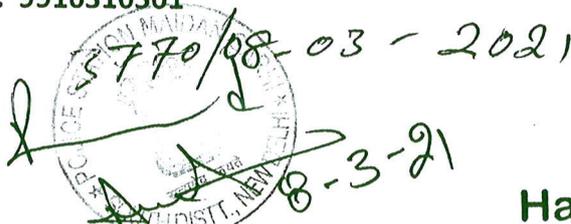
Therefore, Sir, we request you to grant us permission to organize the said Satsang Programme in our Shri Hanslok Ashram and also provide us the necessary police force for four days i.e. 04.04.2021 to 07.04.2021, round the clock.

Thanking you.

Yours Sincerely,
For Hansjyoti

(Puran Saini)

Authorized Signatory
B-18, Bhati Mines Road,
New Delhi – 110074
Mob. 9910310501



Hansjyoti

Satsang /April – 2021

96
March 06, 2021

To
The Deputy Commissioner of Police,
Hauz Khas, Distt. South,
New Delhi – 110016

Subject : Request for permission to convene Satsang Programme & provide Security Arrangements from 04.04.2021 to 07.04.2021

Sir,

We have been working for the social welfare of general public at large for the last several years. Our organization helps people in boosting their morale and good conscience. For that purpose various activities are conducted.

By observing all norms, SOP and guidelines during this Pandemic time, we want to organize a Satsang Programme in our Shri Hanslok Ashram at B-18, Bhati Mines Road, New Delhi – 110074 for four days i.e. from **04.04.2021 to 07.04.2021**. We have sufficient ground space having all sides open with roof top only which can accommodate 25000 to 30000 persons in normal days but at this juncture of time this programme will be held for 1500 to 2000 persons only.

Sir, despite of our own security guards we require some additional trained police men during this said Satsang Programme for security purposes.

Therefore, Sir, we request you to grant us permission to organize the said Satsang Programme in our Shri Hanslok Ashram and also provide us the necessary police force for four days i.e. 04.04.2021 to 07.04.2021, round the clock.

Thanking you.

Yours Sincerely,
For Hans Cultural Centre


(Puran Sami)

Authorized Signatory
B-18, Bhati Mines Road,
New Delhi – 110074
Mob. 9910310501

97

Satsang /April – 2021

March 06, 2021

To
The S H O,
Maidan Garhi
New Delhi – 110074

Subject : Request for permission to convene Satsang Programme & provide Security Arrangements from 04.04.2021 to 07.04.2021

Sir,

We have been working for the social welfare of general public at large for the last two decades. Our organization conduct several types of social activities and events.

We want to organize a Satsang Programme in our Shri Hanslok Ashram at B-18, Bhati Mines Road, New Delhi – 110074 for four days i.e. from **04.04.2021 to 07.04.2021**. We have sufficient ground space having all sides open with roof top only which can accommodate 25000 to 30000 persons in normal days but at this juncture of time this programme will be held for 1500 to 2000 persons only.

Sir, we are aware the present Cowid-19 situation and assure you to observe all the applicable SOP and guidelines for this Pandemic during our said Programme.

Sir, despite of our own security guards we require some additional trained police men during this said Satsang Programme for security purposes.

Therefore, Sir, we request you to grant us permission to organize the said Satsang Programme in our Shri Hanslok Ashram and also provide us the necessary police force for four days i.e. 04.04.2021 to 07.04.2021, round the clock.

Thanking you.

Yours Sincerely,
For Hansjyoti


(Puran Saini)

Authorized Signatory
B-18, Bhati Mines Road,
New Delhi – 110074
Mob. 9910310501

Satsang/Nonember - 2019

09 **October, 2019**

To

The S.H.O.
Maidan Garhi,
Mehrauli,
New Delhi – 110030

Subject : Request for making Security arrangements on 08th, 09th & 10th of November, 2019, round the clock relating to Satsang Programme.

Respected Sir,

We are charitable trust and organize many social events for the general public and needy persons of the society. We are going to hold a cultural and spiritual programme of three days i.e. **08th, 09th & 10th November, 2019** within the premises of **Shri Hanslok Ashram, Bhati Mines Road, New Delhi – 110074.**

A large number of general public, dignitaries, and guests are expected to take part in the function. Therefore, as a precautionary measure, we want to get your fire extinguishing vehicle deputed on this occasion as per the programme and timing mentioned above.

Sir, we request you to make necessary security arrangements from your department on the said Satsang Programme round the clock.

Thanking You,

Yours Sincerely,
For Hans Cultural Centre


(Puran Saini)
Authorized Signatory
Hans Cultural Centre
B-18, Bhati Mines Road,
New Delhi – 110074
(Mob No 9910310501)



Satsang/November -19

09 October, 2019

To

The Deputy Commissioner of Police,
Hauz Khas, South Distt.,
New Delhi – 110016

Subject : Request for making Security arrangements on 08th, 09th & 10th November, 2019 round the clock relating to Satsang Programme.

Sir,

As you are aware, we organize several Programmes in a year. Our next coming function is going to be held on 08th, 09^h & 10th November, 2019 in our Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi – 110074 in the evening from 6 PM to 9 PM on all the days. A large number of persons, from all over the country will attend this event. Thousands of persons will also stay for two or three days in Ashram. Though, we are deploying our own security guards, yet we require your skilled, trained professional policemen for three days starting from afternoon of 08th November, 19 to morning of the 11th November, 2019.

Sir, despite of our own security guards, we require some skilled, trained policemen during this Satsang Programme from the afternoon of 08th of November, 2019 to the morning of 11th November, 2019. You are kindly requested to make the necessary security arrangements as per the schedule given above for the said Satsang Programme.

Thanking you.

Yours faithfully,
For Hans Cultural Centre



(Puran Sahni)
Authorised Signatory
Shri Hanslok Ashram
B-18, Bhati Mines Road,
New Delhi - 110074
(Mob. No. 9910310501)



Satsang/July-2019

12th June, 2019

To

The Deputy Commissioner of Police,
Hauz Khas, South Distt.,
New Delhi – 110016

Subject : Request for making Security arrangements on 25th, 26th & 27th July, 2019 round the clock relating to Satsang Programme.

Sir,

As you are aware, we organize several Programmes in a year. Our next coming function is going to be held on 25th, 26th & 27th July, 2019 in our Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi – 110074 in the evening from 6 PM to 9 PM on all the days. A large number of persons, from all over the country will attend this event. Thousands of persons will also stay for two or three days in Ashram. Though, we deploy our own security guards, yet we require your skilled, trained professional policemen for three days starting from afternoon of 25th July, 2019 to morning of the 28th July, 2019.

Sir, despite of our own security guards, we require some skilled, trained policemen both male and female during this Satsang Programme from the afternoon of 25th of July, 2019 to the morning of 28th July, 2019. You are kindly requested to make the necessary security arrangements as per the schedule given above for the said Satsang Programme.

Thanking you.

Yours faithfully,
For Hans Cultural Centre



(Puran Saini)
Authorised Signatory
Shri Hanslok Ashram
B-18, Bhati Mines Road,
New Delhi - 110074
(Mob. No. 9910310501)



(Formerly Known as Snigdha Cultural Centre)

Satsang/July - 2019

12th June, 2019

To

The S.H.O.
Police Station – Maidan Garhi,
Mehrauli,
New Delhi – 110030

Subject : Request for making Security arrangements on 25th, 26th & 27th of July, 2019, round the clock relating to Satsang Programme.

Respected Sir,

We are charitable trust and organize many social events for the general public and needy persons of the society. We are going to hold a cultural and spiritual programme of three days i.e. 25th, 26th & 27th July, 2019 within the premises of **Shri Hanslok Ashram**, Bhati Mines Road, New Delhi – 110074.

Sir, despite of our own security guards, we require some skilled, trained policemen both male and female during this Satsang Programme from the morning of 25th July 2019 to the morning of 28th July 2019. You are kindly requested to make the necessary security arrangements as per the schedule given above for the said Satsang Programme.

Sir, we request you to make necessary security arrangements from your department on the said Satsang Programme round the clock.

Thanking You,

Yours Sincerely,
For Hans Cultural Centre

[Handwritten signature]
13/6/19

[Handwritten signature]

(Puran Saini)
Authorized Signatory
Hans Cultural Centre
B-18, Bhati Mines Road,
New Delhi – 110074
(Mob No 9910310501)

OFFICE OF THE DEPUTY COMMISSIONER OF POLICE SOUTH DISTT. NEW DELHI.

102

No. 12199 /South Distt. (X), Dated. New Delhi, the 23/03 /2022.

To

✓ Sh.Puran Saini,
Shri Hanslok Ashram, B-18, Bhati Mines Road,
New Delhi

Through SHO/Maidan Garhi

Subject: - Regarding request for making security arrangements from 04.04.2022 to 07.04.2022 relating to Social awakening discourse.

Sir,

With reference to your application/request dated 11.03.2022, on the subject cited above, I am directed to inform you that this office has no objection from law and order point of view for holding social awakening discourse programme at Haslok Ashrma, B-18, Bhati Mines Road, New Delhi, subject to the fulfilling/completion of the following terms and conditions:-

1. The organiser will ensure Downloading of 'Arogya Setu' app by all invitees/staff.
2. The organiser will ensure adequate arrangement of thermal scanners/sanitizers, face mask and hand gloves etc. to be used by the invitees.
3. The gathering during the function shall strictly not beyond 800-1000 people.
4. That Permission is being granted on the basis of prevailing ground conditions. In case, there is any change in ground conditions, the permission will be cancelled at any point of view in the interest of safety of public.
5. That permission to use the land/premises/venue etc may be obtained by the organiser from the concerned agency/authority or owner well in time.
6. That the organiser will obtain necessary clearance from the concerned RWA well in advance.
7. **That only box type speakers will be allowed and use of loudspeaker will be allowed only upto 10 P.M. The volume of the loud speaker should not exceed the permissible limits as contained in Noise Pollution (Regulation & Control) Rules 2000.**
8. The noise level of the sound system used shall confirm the limits permissible under Noise Pollution (Regulation and Control) Rules-2000 framed under the Environment (Protection) Act, 1986 as per Hon'ble Supreme Court's directions. The Pitch of the loud speaker is so maintained that it is not audible beyond the present gathering.
9. The there shall be No Violation of any Guidelines/Directions issued by the Government of India as well as Delhi Government in connection with COVID-19 pandemic.
10. That the organisers will strictly comply with the orders of DDMA as applicable on the date of function and guidelines of COVID-19 to follow the norms of Social Distancing, wearing of Masks, Face Shield, Hand Gloves and use of Sanitizer etc.
11. That non-compliance of the above instructions/directions will lead to cancellation of the permission.

[Signature]
For DY. COMMISSIONER OF POLICE:
SOUTH DISTT. NEW DELHI.

No. _____ /South Distt. (X), Dated. New Delhi, the _____ /2022.

Copy forwarded for information and necessary action to: -

1. ACP/Mehrauli, for information.
2. SHO/Maidan Garhi for information and necessary action.

ASL 11940T

~~ASL~~
10/04/22

[Signature]

Sh-149

Date 24/03/22

OFFICE OF THE DEPUTY COMMISSIONER OF POLICE SOUTH DISTT. NEW DELHI.

No. 12199 /South Distt. (X), Dated. New Delhi, the 23/03 /2022. 103

To

✓ Sh. Puran Saini,
Shri Hanslok Ashram, B-18, Bhati Mines Road,
New Delhi

Through SHO / Maidan Garhi

Subject: - Regarding request for making security arrangements from 04.04.2022 to 07.04.2022 relating to Social awakening discourse.

Sir,

With reference to your application/request dated 11.03.2022, on the subject cited above, I am directed to inform you that this office has no objection from law and order point of view for holding social awakening discourse programme at Haslok Ashrma, B-18, Bhati Mines Road, New Delhi, subject to the fulfilling/completion of the following terms and conditions:-

1. The organiser will ensure Downloading of 'Arogya Setu' app by all invitees/staff.
2. The organiser will ensure adequate arrangement of thermal scanners/sanitizers, face mask and hand gloves etc. to be used by the invitees.
3. The gathering during the function shall strictly not beyond 800-1000 people.
4. That Permission is being granted on the basis of prevailing ground conditions. In case, there is any change in ground conditions, the permission will be cancelled at any point of view in the interest of safety of public.
5. That permission to use the land/premises/venue etc may be obtained by the organiser from the concerned agency/authority or owner well in time.
6. That the organiser will obtain necessary clearance from the concerned RWA well in advance.
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10. **That the organisers will strictly comply with the orders of DDMA as applicable on the date of function and guidelines of COVID-19 to follow the norms of Social Distancing, wearing of Masks, Face Shield, Hand Gloves and use of Sanitizer etc.**
11. That non-compliance of the above instructions/directions will lead to cancellation of the permission.

For DY. COMMISSIONER OF POLICE:
SOUTH DISTT. NEW DELHI.

No. _____/South Distt. (X), Dated. New Delhi, the _____/2022.

Copy forwarded for information and necessary action to: -

1. ACP/Mehrauli, for information.
2. SHO/Maidan Garhi for information and necessary action.

ASL 11940T

10/4/9

SH-149



104
Shri Hanslok Jankalyan Samiti
(Registered under Societies Registration Act 21 of 1850)

Shri Hanslok Ashram, Bhati Mines Road,
Bhati, Chattarpur, New Delhi-110074

Email-shrihansloakashram@gmail.com
Tele- +91-11-26652101, 8800291288
Website- www.hanslok.org

Satsang Apr-2022

// **Mar, 2022**

To
The Deputy Commissioner of Police
Hauz Khas, South Distt.
New Delhi – 110016

Subject : Request for making Security arrangements from 04th April, 2022 to 07th April 2022 round the clock relating to Social awakening discourse .

Sir,

We are a charitable trust and organize many social events for the upliftment and awakening of the general public and needy persons of the society. We are going to hold one such social awakening discourse of two days i.e. 05th, & 06th Apr, 2022 within the premises of Shri Hanslok Ashram, Bhati Mines Road, New Delhi – 110074. A large number of persons, from all over the country will attend this event and they will start visiting the premises from the morning of 04th April 2022. Thousands of persons will also stay for two or three days in the Ashram i.e. uptill 07th April 2022. Though, we deploy our own security guards, yet we require your skilled, trained professional policemen for four days starting from morning of 04th Apr, 2022 till the morning of the 07th Apr, 2022.

Sir, despite of our own security guards, we require some skilled, trained policemen both male and female during this discourse/Programme from the morning of 04th of Apr, 2022 to the morning of 07th Apr, 2022. You are kindly requested to make the necessary security arrangements as per the schedule given above for the said Programme. We will be highly obliged by your good office for this kind cooperation

Thanking you.

Yours Sincerely,

(Puran Saiji)
Authorised Signatory for
Shri Hanslok Ashram
B-18, Bhati Mines Road,
New Delhi - 110074
(Mob. No. 9910310501)



OFFICE OF THE DEPUTY COMMISSIONER OF POLICE SOUTH DISTT. NEW DELHI.

No. _____ /South Distt (X), Dated. New Delhi, the _____ /2021.

To

Sh.Puran Saini,
Shri Hanslok Ashram, B-18, Bhati Mines Road,
New Delhi

Subject: - Regarding request for making security arrangements from 26-29.11.2021 relating to Social awakening discourse.

Sir,

With reference to your application/request dated 14.11.2021, on the subject cited above, I am directed to inform you that this office has no objection from law and order point of view for holding social awakening discourse programme at Haslok Ashrma, B-18, Bhati Mines Road, New Delhi, subject to the fulfilling/completion of the following terms and conditions:-

1. The organiser will ensure Downloading of 'Arogya Setu' app by all invitees/staff.
2. The organiser will ensure adequate arrangement of thermal scanners/sanitizers, face mask and hand gloves etc. to be used by the invitees.
3. The gathering during the function shall strictly not beyond 200 people until and unless there is any change by DDMA.
4. That Permission is being granted on the basis of prevailing ground conditions. In case, there is any change in ground conditions, the permission will be cancelled at any point of view in the interest of safety of public.
5. That permission to use the land/premises/venue etc may be obtained by the organiser from the concerned agency/authority or owner well in time.
6. That the organiser will obtain necessary clearance from the concerned RWA well in advance.
7. **That only box type speakers will be allowed and use of loudspeaker will be allowed only upto 10 P.M. The volume of the loud speaker should not exceed the permissible limits as contained in Noise Pollution (Regulation & Control) Rules 2000.**
8. The noise level of the sound system used shall confirm the limits permissible under Noise Pollution (Regulation and Control) Rules-2000 framed under the Environment (Protection) Act, 1986 as per Hon'ble Supreme Court's directions. The Pitch of the loud speaker is so maintained that it is not audible beyond the present gathering.
9. The there shall be No Violation of any Guidelines/Directions issued by the Government of India as well as Delhi Government in connection with COVID-19 pandemic.
10. That the organisers will strictly comply with the orders of DDMA as applicable on the date of function and guidelines of COVID-19 to follow the norms of Social Distancing, wearing of Masks, Face Shield, Hand Gloves and use of Sanitizer etc,
11. That non-compliance of the above instructions/directions will lead to cancellation of the permission.

[Signature] 26/11/2021
For DY. COMMISSIONER OF POLICE:
SOUTH DISTT. NEW DELHI.

No. S3094-45 /South Distt. (X), Dated. New Delhi, the 26/11 /2021.

Copy forwarded for information and necessary action to: -

1. ACP/Mehrauli, for information.
2. SHO/Maidan Garhi for information and necessary action.

106

OFFICE OF THE DEPUTY COMMISSIONER OF POLICE SOUTH DISTT. NEW DELHI.

No. _____/South Distt. (X), Dated. New Delhi, the _____/2021.

To

Sh. Puran Saini,
Shri Hanslok Ashram, B-18, Bhati Mines Road,
New Delhi

Subject: - Regarding request for making security arrangements from 26-29.11.2021 relating to Social awakening discourse.

Sir,

With reference to your application/request dated 14.11.2021, on the subject cited above, I am directed to inform you that this office has no objection from law and order point of view for holding social awakening discourse programme at Haslok Ashrama, B-18, Bhati Mines Road, New Delhi, subject to the fulfilling/completion of the following terms and conditions:-

1. The organiser will ensure Downloading of 'Arogya Setu' app by all invitees/staff.
2. The organiser will ensure adequate arrangement of thermal scanners/sanitizers, face mask and hand gloves etc. to be used by the invitees.
3. The gathering during the function shall strictly not beyond 200 people until and unless there is any change by DDMA.
4. That Permission is being granted on the basis of prevailing ground conditions. In case, there is any change in ground conditions, the permission will be cancelled at any point of view in the interest of safety of public.
5. That permission to use the land/premises/venue etc may be obtained by the organiser from the concerned agency/authority or owner well in time.
6. That the organiser will obtain necessary clearance from the concerned RWA well in advance.
7. **That only box type speakers will be allowed and use of loudspeaker will be allowed only upto 10 P.M. The volume of the loud speaker should not exceed the permissible limits as contained in Noise Pollution (Regulation & Control) Rules 2000.**
8. The noise level of the sound system used shall confirm the limits permissible under Noise Pollution (Regulation and Control) Rules-2000 framed under the Environment (Protection) Act, 1986 as per Hon'ble Supreme Court's directions. The Pitch of the loud speaker is so maintained that it is not audible beyond the present gathering.
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10. That the organisers will strictly comply with the orders of DDMA as applicable on the date of function and guidelines of COVID-19 to follow the norms of Social Distancing, wearing of Masks, Face Shield, Hand Gloves and use of Sanitizer etc.
11. That non-compliance of the above instructions/directions will lead to cancellation of the permission.


For DY. COMMISSIONER OF POLICE:
SOUTH DISTT. NEW DELHI.

No. SB044-95 /South Distt. (X), Dated. New Delhi, the 26/11 /2021.

Copy forwarded for information and necessary action to: -

1. ACP/Mehrauli, for information.
2. SHO/Maidan Garhi for information and necessary action.



107

Satsang /April – 2021

March 06, 2021

To
The Deputy Commissioner of Police,
Hauz Khas, Distt. South,
New Delhi – 110016

Subject : Request for permission to convene Satsang Programme & provide Security Arrangements from 04.04.2021 to 07.04.2021

Sir,

We have been working for the social welfare of general public at large for the last several years. Our organization helps people in boosting their morale and good conscience. For that purpose various activities are conducted.

By observing all norms, SOP and guidelines during this Pandemic time, we want to organize a Satsang Programme in our Shri Hanslok Ashram at B-18, Bhati Mines Road, New Delhi – 110074 for four days i.e. from 04.04.2021 to 07.04.2021. We have sufficient ground space having all sides open with roof top only which can accommodate 25000 to 30000 persons in normal days but at this juncture of time this programme will be held for 1500 to 2000 persons only.

Sir, despite of our own security guards we require some additional trained police men during this said Satsang Programme for security purposes.

Therefore, Sir, we request you to grant us permission to organize the said Satsang Programme in our Shri Hanslok Ashram and also provide us the necessary police force for four days i.e. 04.04.2021 to 07.04.2021, round the clock.

HAX

Thanking you.

Yours Sincerely,
For Hans Cultural Centre


(Puran Saini)

Authorized Signatory
B-18, Bhati Mines Road,
New Delhi – 110074
Mob. 9910310501



Hansjyoti

100

OFFICE OF THE DY. COMMISSIONER OF POLICE: SOUTH DISTT.: ND

No. 44125 /South Distt. (X) dated New Delhi, the 01/11 /2019

To

Sh. Puran Saini (Authorised Signatory),
B-18, shri hanslok Ashram, Bhati Mines Road,
New Delhi-110074

Throoyh sthal Maichu garhu

Subject: - **Permission for organising "Satsang Samaroh Programme" on 08.11.2019 to 10.11.2019, at Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi-110074**

Sir,

With reference to your application dated 09.10.2019, on the subject cited above, I am directed to inform you that we have no objection from law and order point of view for organising **"Satsang Samaroh Programme" on 08.11.2019 to 10.11.2019, at Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi-110074. . However, use of loudspeaker if any, will not be allowed after 10.00 P.M. at any cost**, subject to the following terms and conditions: -

1. That permission to use the venue may be obtained by the organiser from the concerned agency/authority well in time.
2. That there should be no objection to the residents of the area/Resident welfare association. The organiser should also obtain NOC from concerned RWA.
3. That no impediment should be caused to the normal flow of traffic.
4. The organiser should obtain NOCs from the DCP/Traffic & Fire Authorities.
5. That N.O.C. should be obtained from Fire authorities.
6. No Entertainment activity/Live Performance will be allowed during the proposed event without obtaining the performance license from the office of the Joint. C.P./Licensing Unit, Delhi.
7. That the organiser will make proper lightening on outer perimeter facing outside.
8. That the organiser will make proper Emergency Exit and deploy guards and ensure proper access/crowd control.
9. That the organiser will install DFMDs at entry gates and ensure checking at entry gate with the help of HHMDs.
10. That the organiser will install proper CCTV systems with proper monitoring control room with recording facility.
11. Checking of vehicles at entry gate with the help of Inverted Mirror. Also to ensure checking of dicky/bonet and other part of the vehicles from explosive point of view.
12. That no impediment should be caused to the normal flow of traffic and parking of vehicles will be allowed in an authorised parking place at a sufficient distance from the place of function.

- 13. That erection of shamiana/tent on the roads which may block the road or may cause obstruction to vehicular/pedestrian movement will not be allowed.
- 14. **That only box type speakers will be allowed and use of loudspeaker will be allowed only upto 10.00 PM. The volume of the loud speaker should not exceed the permissible limits as contained in Noise Pollution (Regulation & Control) Rules 2000.**
- 15. That no body will carry any weapon of offence at the place of function.
- 16. That proper fire fighting and first aid equipments should be made at the place of function.
- 17. That there should be separate entry exits at the place of function.
- 18. That there should be proper barricading of the celebration site.
- 19. That no poster having provocative/objectionable slogans and banners should be pasted/displayed at and around the place of function.
- 20. That the organiser shall keep ready some alternate arrangements of lights and First aid at the place of function.
- 21. That the organiser and his followers will comply with all lawful directions given by the police officers on duty.
- 22. That non compliance of these directions and violation of above instructions, the proposed activity will not be allowed.
- 23. That organizer will detail identified staff/guards for checking/frisking of all invitees/public at entry gate.

Yours faithfully,

FOR DY. COMMISSIONER OF POLICE:
SOUTH DISTT. NEW DELHI.

No. _____/South Distt. (X) dated New Delhi, the _____/2019.

Copy forwarded for information and necessary action to:-

- 1. DCP/Traffic (SR), Delhi.
- 2. ACP/Mehrauli.
- 3. SHO/Maidan Garhi for information and necessary action and making adequate police arrangement at the place of function on the scheduled date and time to avoid any untoward incident.

110

OFFICE OF THE DY. COMMISSIONER OF POLICE: SOUTH DISTT.: ND

No. 44125 /South Distt. (X) dated New Delhi, the 01/11 /2019

To

Sh. Puran Saini (Authorised Signatory),
B-18, shri hanslok Ashram, Bhati Mines Road,
New Delhi-110074

Subject: - **Permission for organising "Satsang Samaroh Programme" on 08.11.2019 to 10.11.2019, at Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi-110074**

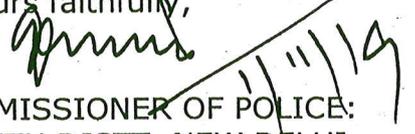
Sir,

With reference to your application dated 09.10.2019, on the subject cited above, I am directed to inform you that we have no objection from law and order point of view for organising **"Satsang Samaroh Programme" on 08.11.2019 to 10.11.2019, at Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi-110074. . However, use of loudspeaker if any, will not be allowed after 10.00 P.M. at any cost**, subject to the following terms and conditions: -

1. That permission to use the venue may be obtained by the organiser from the concerned agency/authority well in time.
2. That there should be no objection to the residents of the area/Resident welfare association. The organiser should also obtain NOC from concerned RWA.
3. That no impediment should be caused to the normal flow of traffic.
4. The organiser should obtain NOCs from the DCP/Traffic & Fire Authorities.
5. That N.O.C. should be obtained from Fire authorities.
6. No Entertainment activity/Live Performance will be allowed during the proposed event without obtaining the performance license from the office of the Joint. C.P./Licensing Unit, Delhi.
7. That the organiser will make proper lightening on outer perimeter facing outside.
8. That the organiser will make proper Emergency Exit and deploy guards and ensure proper access/crowd control.
9. That the organiser will install DFMDs at entry gates and ensure checking at entry gate with the help of HHMDs.
10. That the organiser will install proper CCTV systems with proper monitoring control room with recording facility.
11. Checking of vehicles at entry gate with the help of Inverted Mirror. Also to ensure checking of dicky/bonnet and other part of the vehicles from explosive point of view.
12. That no impediment should be caused to the normal flow of traffic and parking of vehicles will be allowed in an authorised parking place at a sufficient distance from the place of function.

- 111
13. That erection of shamiana/tent on the roads which may block the road or may cause obstruction to vehicular/pedestrian movement will not be allowed.
 14. **That only box type speakers will be allowed and use of loudspeaker will be allowed only upto 10.00 PM. The volume of the loud speaker should not exceed the permissible limits as contained in Noise Pollution (Regulation & Control) Rules 2000.**
 15. That no body will carry any weapon of offence at the place of function.
 16. That proper fire fighting and first aid equipments should be made at the place of function.
 17. That there should be separate entry exits at the place of function.
 18. That there should be proper barricading of the celebration site.
 19. That no poster having provocative/objectionable slogans and banners should be pasted/displayed at and around the place of function.
 20. That the organiser shall keep ready some alternate arrangements of lights and First aid at the place of function.
 21. That the organiser and his followers will comply with all lawful directions given by the police officers on duty.
 22. That non compliance of these directions and violation of above instructions, the proposed activity will not be allowed.
 23. That organizer will detail identified staff/guards for checking/frisking of all invitees/public at entry gate.

Yours faithfully,



FOR DY. COMMISSIONER OF POLICE:
SOUTH DISTT. NEW DELHI.

No. _____/South Distt. (X) dated New Delhi, the _____/2019.

Copy forwarded for information and necessary action to:-

1. DCP/Traffic (SR), Delhi.
2. ACP/Mehrauli.
3. SHO/Maidan Garhi for information and necessary action and making adequate police arrangement at the place of function on the scheduled date and time to avoid any untoward incident.

OFFICE OF THE DY. COMMISSIONER OF POLICE SOUTH DISTT., NEW DELHI.No. 48549 /South District (X) dated New Delhi the 12/11 /2018.

To,

Shri Puran Saini,
Hans Cultural Centre,
B-18, Bhati Mines Road,
New Delhi.



Through SHO / P.P. Bera

Subject: - Regarding grant of Permission/NOC for organising "Satsang Programme" on 16.11.2018 to 18.11.2018 from 06.00 P.M. to 09.00 P.M. at Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi.

Sir,

With reference to your letter No. Satsang/November-2018, dated 29.10.2018, on the subject cited above, I am directed to inform you that this office has no objection from law and order point of view for organizing "Satsang Programme" on 16.11.2018 to 18.11.2018 from 06.00 P.M. to 09.00 P.M. at Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi. Use of loudspeaker if any, will not be allowed after 10 P.M. at any cost, subject to the following terms and conditions:-

1. That the organiser will obtain necessary permission from the concerned land owning agency well in advance.
2. That the organiser will ensure that the number of invitees should not exceed beyond the capacity of the venue.
3. That the sound system if any, will be allowed during the event that too at low pitch upto 09.00 PM only. The volume of loud speaker should not exceed the permissible limit as contained in the Noise Pollution (Regulation and Control) Rules-2000.
4. The organiser will install CCTVs at appropriate places for coverage of the entire area at and around the place of function, parking lots and its surroundings.
5. No Entertainment activity/Live Performance will be allowed during the proposed event without obtaining the performance license from the office of the Addl. C.P./Licensing Unit.
6. That no impediment should be caused to the normal flow of traffic and parking of vehicles will be allowed in an authorised parking place at a sufficient distance from the place of function.
7. That erection of shamiana/tent on the roads which may block the road or may cause obstruction to vehicular /pedestrian movement will not be allowed.
8. That the organiser should install X-ray baggage scanners at entry gate for proper scanning of the man and material before entry to the place of function.
9. That no parking will be allowed on road/outside the venue.
10. That the organiser will make proper entry gates at a sufficient distance from the place of function/event.
11. That the organiser will carryout thorough Anti-Sabotage Checking of the place of function with the help of sniffer dogs.

12. That the organiser will make proper Emergency exit immediate evacuation, and deploy guards there.
13. The orgniser will install DFMDs at entry gate of place of function and ensure checking of all persons with the help of HHMDs.
14. Sufficient lighting system should be ensured by the organizers with power back-up system.
15. **That the organiser should deploy atleast 10 security guards at and around the place of function including parking lots. Particulars like name, age, residential address etc. of all volunteers/Private Security guards engaged for the programme should be provided to the local police provided for security clearance.**
16. **That the organizer will obtain necessary NOC/Permission from all concerned authorities including DCP/Traffic and Fire Authorities.**
17. **That the organiser will ensure availability of one Ambulance van near the place of function.**
18. No provocative speech or shouting slogans will be allowed during the programme.
19. The organizer shall abide by the lawful directions given by the local SHO for maintaining law and order and peace in the area.
20. That the participants/artists shall not make any provocative speeches or use language calculated to inflame the passions of the crowd or incite them to indulge in any violent act including damage to public property, assault on govt. servant on duty arson etc.
21. That the organiser will abide by any other terms and conditions/directions issued by SHO keeping in view local situation of law & order for maintaining peace and order in the area.

For DEPUTY COMMISSIONER OF POLICE:
SOUTH DISTRICT, NEW DELHI.

No. _____/SD (X) dated New Delhi the _____/2018.

Copy to: -

1. The DCsP/Traffic(SR), New Delhi and Spl. Br., Delhi
2. ACP/Mehrauli for information.
3. SHO/F.P. Beri for information and necessary action and to ensure completion of all terms and conditions by the organisers besides making adequate police arrangements at the place of function to avoid any untoward incident.

OFFICE OF THE DY.COMMISSIONER OF POLICE SOUTH DISTT., N. DELHI.

No. 25964 /South District (X) dated New Delhi, the 25/07 /2019.

To,

✓
Shri Puran ~~...~~ Saini
Shri Hans Lok Ashram.
B-18, Bhati Mines Road,
New Delhi-110074

Subject: - Regarding grant of Permission/NOC for organizing "Satsang Programme" at Shri Hans Lok Ashram, B-18, Bhati Mines Road, New Delhi on 25.07.2019 to 27.07.2019 form 06:00 PM to 09:00 PM.

Sir,

With reference to your application dated 12.06.2019, on the subject cited above, I am directed to inform you that this office has no objection for organizing "Satsang Programme" at Shri Hans Lok Ashram, B-18, Bhati Mines Road, New Delhi on 25.07.2019 to 27.07.2019 form 06:00 PM to 09:00 PM. Use of loudspeaker if any, will not be allowed after 09.00 P.M. at any cost, subject to the following terms and conditions:

1. That the organiser will obtain necessary permission from the concerned land owing agency well in advance.
2. That the organiser will ensure that the number of invitees/devotees should not exceed beyond the capacity of the venue.
3. That the sound system if any, will be allowed during the event that too at low pitch upto 09.00 PM only. The volume of loud speaker should not exceed the permissible limit as contained in the Noise Pollution (Regulation and Control) Rules-2000.
4. The organiser will install CCTVs at appropriate places for coverage of the entire area at and around the place of function, parking lots and its surroundings.
5. That no impediment should be caused to the normal flow of traffic and parking of vehicles will be allowed in an authorised parking place at a sufficient distance from the place of function.
6. That erection of shamiana/tent on the roads which may block the road or may cause obstruction to vehicular/pedestrian movement will not be allowed.
7. That no parking will be allowed on road/outside the venue.
8. **No Entertainment activity/Live Performance will be allowed during the proposed event without obtaining the performance license from the office of the Addl. C.P./Licensing Unit.**
9. That the organiser will make proper entry gates at a sufficient distance from the place of function/event.
10. That the organiser will carryout thorough Anti-Sabotage Checking of the place of function with the help of sniffer dogs.
11. That the organiser will make proper Emergency exit immediate evacuation and deploy guards there.

12. The organiser will install DFMDs at entry gate of place of function and ensure checking of all persons with the help of HHMDs.
13. Sufficient lighting system should be ensured by the organizers with power back-up system.
14. **That the organiser should deploy atleast 10 security guards at and around the place of function including parking lots. Particulars like name, age, residential address etc. of all volunteers/Private Security guards engaged for the programme should be provided to the local police provided for security clearance.**
15. **That the organizer will obtain necessary NOC/Permission from all concerned authorities including DCP/Traffic and Fire Authorities.**
16. **That the organiser will ensure availability of one Ambulance van near the place of function.**
17. No provocative speech or shouting slogans will be allowed during the programme.
18. The organizer shall abide by the lawful directions given by the local SHO for maintaining law and order and peace in the area.
19. That the participants/artists shall not make any provocative speeches or use language calculated to inflame the passions of the crowd or incite them to indulge in any violent act including damage to public property, assault on govt. servant on duty arson etc.
20. That the organizer will abide by any other terms and conditions/directions issued by SHO keeping in view local situation of law & order for maintaining peace and order in the area.

[Signature] 25/07/19
For DY. COMMISSIONER OF POLICE:
SOUTH DISTRICT, NEW DELHI.

No. 25964 /SD (X) dated New Delhi the 25/07/ /2019.

Copy to: -

1. The DCP/Traffic(SR), New Delhi
2. ACP/Mehrauli for information.
3. SHO/Maidan Ghari, for information and necessary action. However, no programme should be allowed without having proper permission from the concerned agencies.

116

OFFICE OF THE DY.COMMISSIONER OF POLICE SOUTH DISTT., N. DELHI.

No. 25964 /South District (X) dated New Delhi, the 25/07 /2019.

To,

✓
Shri Puran ~~Saini~~ Saini
Shri Hans Lok Ashram.
B-18, Bhati Mines Road,
New Delhi-110074

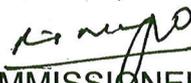
Subject: - Regarding grant of Permission/NOC for organizing "Satsang Programme" at Shri Hans Lok Ashram, B-18, Bhati Mines Road, New Delhi on 25.07.2019 to 27.07.2019 form 06:00 PM to 09:00 PM.

Sir,

With reference to your application dated 12.06.2019, on the subject cited above, I am directed to inform you that this office has no objection for organizing "Satsang Programme" at Shri Hans Lok Ashram, B-18, Bhati Mines Road, New Delhi on 25.07.2019 to 27.07.2019 form 06:00 PM to 09:00 PM. Use of loudspeaker if any, will not be allowed after 09.00 P.M. at any cost, subject to the following terms and conditions:

1. That the organiser will obtain necessary permission from the concerned land owing agency well in advance.
2. That the organiser will ensure that the number of invitees/devotees should not exceed beyond the capacity of the venue.
3. That the sound system if any, will be allowed during the event that too at low pitch upto 09.00 PM only. The volume of loud speaker should not exceed the permissible limit as contained in the Noise Pollution (Regulation and Control) Rules-2000.
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8. **No Entertainment activity/Live Performance will be allowed during the proposed event without obtaining the performance license from the office of the Addl. C.P./Licensing Unit.**
9. That the organiser will make proper entry gates at a sufficient distance from the place of function/event.
10. That the organiser will carryout thorough Anti-Sabotage Checking of the place of function with the help of sniffer dogs.
11. That the organiser will make proper Emergency exit immediate evacuation and deploy guards there.

- 12. The orgniser will install DFMDs at entry gate of place of function and ensure checking of all persons with the help of HHMDs.
- 13. Sufficient lighting system should be ensured by the organizers with power back-up system.
- 14. **That the organiser should deploy atleast 10 security guards at and around the place of function including parking lots. Particulars like name, age, residential address etc. of all volunteers/Private Security guards engaged for the programme should be provided to the local police provided for security clearance.**
- 15. **That the organizer will obtain necessary NOC/Permission from all concerned authorities including DCP/Traffic and Fire Authorities.**
- 16. **That the organiser will ensure availability of one Ambulance van near the place of function.**
- 17. No provocative speech or shouting slogans will be allowed during the programme.
- 18. The organizer shall abide by the lawful directions given by the local SHO for maintaining law and order and peace in the area.
- 19. That the participants/artists shall not make any provocative speeches or use language calculated to inflame the passions of the crowd or incite them to indulge in any violent act including damage to public property, assault on govt. servant on duty arson etc.
- 20. That the organizer will abide by any other terms and conditions/directions issued by SHO keeping in view local situation of law & order for maintaining peace and order in the area.

 25/07/19
 For DY. COMMISSIONER OF POLICE:
 SOUTH DISTRICT, NEW DELHI.

No. 25964 /SD (X) dated New Delhi the 25/07/ /2019.

Copy to: -

- 1. The DCP/Traffic(SR), New Delhi
- 2. ACP/Mehrauli for information.
- 3. SHO/Maidan Ghari, for information and necessary action. However, no programme should be allowed without having proper permission from the concerned agencies.



Shri Hanslok Jankalyan Samiti

(Registered under Societies Registration Act 21 of 1850)

Shri Hanslok Ashram, Bhati Mines Road,
Bhati, Chattarpur, New Delhi-110074

Email-shrihansloakashram@gmail.com
Tele- +91-11-26652101, 8800291288
Website- www.hanslok.org

Social Discourses/Apr - 2022

// Mar, 2022

To

Assistant Commissioner,
Advertisement Department
South Delhi Municipal Corporation
25th Floor E-1 Wing SPM Civic Centre
JL Marg, New Delhi - 110002



Subject : Request for Permission to install Hoardings relating to social awakening discourse

Sir,

We are a charitable trust and organize many social events for the upliftment and awakening of the general public and needy persons of the society. We are organizing a **social awakening discourse of two days i.e. on 05th & 06th Apr, 2022** in our Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi – 110074. This is a social awakening programme which needs prior notice to general public. For that purpose, we want to install Hoardings, Posters & Banners in the vicinity of our Ashram and main road, streets etc. temporarily. We are ready to pay charges, if any, for that purposes. We ensure you that there is no commercial activity in our discourse.

Thus, we are looking forward for your kind co-operation in this regard. We will be highly obliged if your good office grants us the permission for the same.

Thanking you

Yours Sincerely,

(Puran Saini)

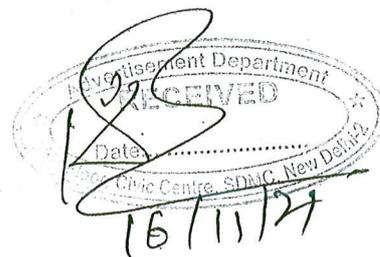
Authorised Signatory for
B-18, Shri Hanslok Ashram
Bhati Mines Road, New Delhi-74
(Mob.No. 9910310501)

Social Discourses/Nov - 2021

14 Nov, 2021

To

Assistant Commissioner,
Advertisement Department
South Delhi Municipal Corporation
25th Floor E-1 Wing SPM Civic Centre
JL Marg, New Delhi - 110002



Subject : Request for Permission to install Hoardings relating to social awakening discourse

Sir,

We are a charitable trust and organize many social events for the upliftment and awakening of the general public and needy persons of the society. We are organizing a **social awakening discourse of two days i.e. on 27th & 28th Nov, 2021** in our Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi – 110074. This is a social awakening programme which needs prior notice to general public. For that purpose, we want to install Hoardings, Posters & Banners in the vicinity of our Ashram and main road, streets etc. temporarily. We are ready to pay charges, if any, for that purposes. We ensure you that there is no commercial activity in our discourse. Kindly allow us for the same. Besides, we did not organize any such program prior to this for the period from March 2020 uptill now as we did not had the requisite permission for the same prior to this due to onsent of Covid 19 pandemic situation across the country. Thus this is for the first time that we are organizing such discourses /programs for the purpose of the social upliftment of the public at large after the lockdown.

Thus, we are looking forward for your kind co-operation in this regard. We will be highly obliged if your good office grants us the permission for the same.

Thanking you

Yours Sincerely,

(Puran Saini)
Authorised Signatory for
Hans Cultural Centre
B-18, Shri Hanslok Ashram
Bhati Mines Road, New Delhi-74
(Mob.No. 9910310501)

Satsang/November - 2019

09 October, 2019

To

**Assistant Commissioner,
Advertisement Department
South Delhi Municipal Corporation
25th Floor E-1 Wing SPM Civic Centre
JL Marg, New Delhi - 110002**



Subject : Request for Permission to install Hoardings relating to Satsang Programme

Sir,

We are organizing a Satsang Programme of two days on 09th & 10th November, 2019 in our Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi – 110074. This is a social awakening programme which needs prior notice to general public. For that purpose, we want to install Hoardings, Posters & Banners in the vicinity of our Ashram and main road, streets etc. temporarily. We are ready to pay charges, if any, for that purposes. We ensure you that there is, no commercial activity in our Satsang Programme. Kindly allow us for the same.

Looking forward for your kind co-operation please.

Thanking you.

Yours faithfully,
For Hans Cultural Centre



(Puran Saini)

Authorised Signatory
Hans Cultural Centre
B-18, Shri Hanslok Ashram
Bhati Mines Road, New Delhi-74
(Mob.No. 9910310501)

Satsang /April – 2021

March 06, 2021

To
Assistant Commissioner
Advertisement Department
South Delhi Municipal Corporation
25th Floor, E-1 Wing SPM Civic Centre,
JL Marg, New Delhi - 110002

Subject : For permission to install Hoarding & Banners relating to Satsang Programme

Sir,

We are organizing a two days Satsang Programme on **05.04.2021** and **06.04.2021** in our Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi – 110074. A prior notice to general public is needed for this event. For that purpose, we want to fix Hoardings, Banners and Posters in the vicinity of our Ashram, main road, and streets etc. temporarily. We agree to pay the prescribed charges / fee, if any, in that regard. We assure you that there is no commercial activity in our Satsang Programme. We undertake to observe SOP and guidelines for Covid-19.

Kindly allow us to fix the Hoardings, Banners and Posters etc.

Thanking you.

Yours Sincerely,


(Puran Saini)

Authorized Signatory
Hans Cultural Centre
B-18, Bhati Mines Road,
New Delhi – 110074
Mob. 9910310501



122

Satsang /April – 2021

March 06, 2021

To
Assistant Commissioner
Advertisement Department
South Delhi Municipal Corporation
25th Floor, E-1 Wing SPM Civic Centre,
JL Marg, New Delhi - 110002

Subject : For permission to install Hoarding & Banners relating to Satsang Programme

Sir,

We are organizing a two days Satsang Programme on **05.04.2021** and **06.04.2021** in our Shri Hanslok Ashram, B-18, Bhati Mines Road, New Delhi – 110074. A prior notice to general public is needed for this event. For that purpose, we want to fix Hoardings, Banners and Posters in the vicinity of our Ashram, main road, and streets etc. temporarily. We agree to pay the prescribed charges / fee, if any, in that regard. We assure you that there is no commercial activity in our Satsang Programme. We undertake to observe SOP and guidelines for Covid-19.

Kindly allow us to fix the Hoardings, Banners and Posters etc.

Thanking you.

Yours Sincerely,


(Puran Saini)
Authorized Signatory
Hans Cultural Centre
B-18, Bhati Mines Road,
New Delhi – 110074
Mob. 9910310501

DX No. 3770/08-03-21


Hansjyoti

DM' office 123
Memo No. 43865
Dated. 23 Nov 2021

Discourses Nov-2021

14 Nov, 2021

To
D M (South)
Chairperson DDMA (South)
M.B. Road, Saket,
New Delhi - 110068

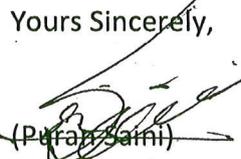
Subject : Request for permission to conduct Discourse Programme on 27th and 28th November, 2021 at Shri Hanslok Ashram, Bhati, New Delhi

Sir,

We are a charitable trust and organize many social events for the upliftment and awakening of the general public and needy persons of the society. We are going to hold one such social awakening discourse of two days i.e. **27th, & 28th Nov, 2021** within the premises of **Shri Hanslok Ashram, Bhati Mines Road, New Delhi – 110074. Programme will be organized strictly as per DDMA guidelines.**

Thanking you.

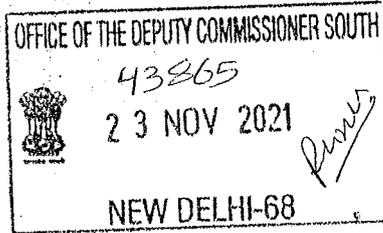
Yours Sincerely,


(Puran Sami)

Authorised Signatory for
Shri Hanslok Ashram
B-18, Bhati Mines Road,
New Delhi - 110074
(Mob. No. 9910310501)

- C.C. to : 1. DCP (South) Hauz Khas , New Delhi
2. Assistant Commissioner. SDMC, New Delhi
3. SHO, Maidan Garhi, New Delhi

Discourses Nov-2021



14 Nov, 2021

To
 D M (South)
 Chairperson DDMA (South)
 M.B. Road, Saket,
 New Delhi - 110068

Subject : Request for permission to conduct Discourse Programme on 27th and 28th November 2021 at Shri Hanslok Ashram, Bhati, New Delhi

Sir,

We are a charitable trust and organize many social events for the upliftment and awakening of the general public and needy persons of the society. We are going to hold one such social awakening discourse of two days i.e. **27th, & 28th Nov, 2021** within the premises of **Shri Hanslok Ashram, Bhati Mines Road, New Delhi – 110074**. Programme will be organized strictly as per DDMA guidelines.

Thanking you.

Yours Sincerely,


 (Puran Sami)
 Authorised Signatory for
 Shri Hanslok Ashram
 B-18, Bhati Mines Road,
 New Delhi - 110074
 (Mob. No. 9910310501)

- C.C. to :
1. DCP (South) Hauz Khas , New Delhi
 2. Assistant Commissioner. SDMC, New Delhi
 3. SHO, Maidan Garhi, New Delhi

ENVIRONMENTAL FRIENDLY PROJECTS

1. Roof rainwater harvesting:-



ENVIRONMENTAL FRIENDLY PROJECTS

1. Roof rainwater harvesting:-



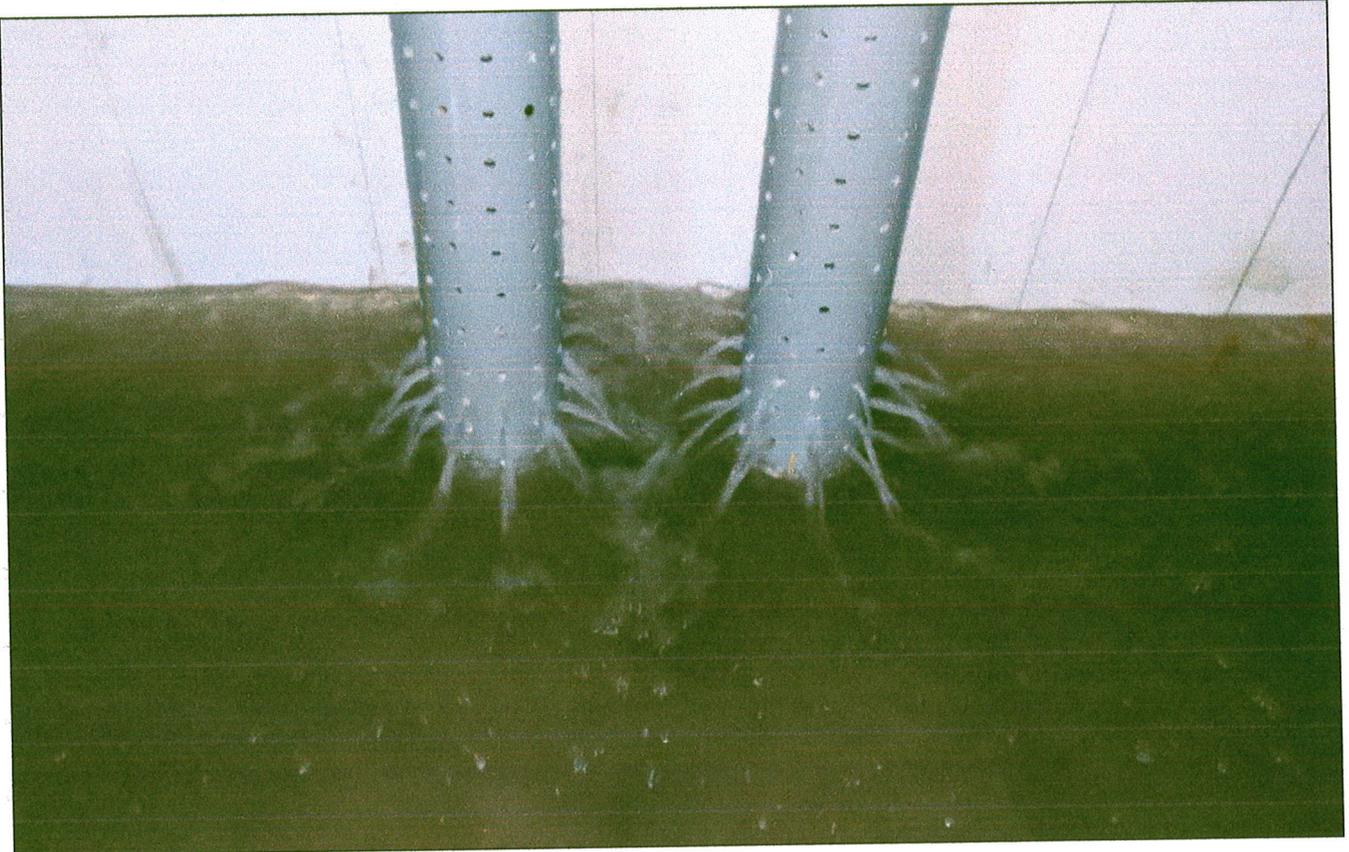
ENVIRONMENTAL FRIENDLY PROJECTS

1. Roof rainwater harvesting:-



ENVIRONMENTAL FRIENDLY PROJECTS

2. Roof rainwater storage tank (2.5 lakh Ltr.) :-



ENVIRONMENTAL FRIENDLY PROJECTS

3. Natural ponds & swales (for holding rainwater and plantation):-



ENVIRONMENTAL FRIENDLY PROJECTS

3. Natural ponds & swales (for holding rainwater and plantation):-



ENVIRONMENTAL FRIENDLY PROJECTS

4. Wastage management (Natural Compost & Hugelculture Bed):-



ENVIRONMENTAL FRIENDLY PROJECTS

4. Wastage management (Natural Compost & Hugelculture Bed):-



ENVIRONMENTAL FRIENDLY PROJECTS

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ENVIRONMENTAL FRIENDLY PROJECTS

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ENVIRONMENTAL FRIENDLY PROJECTS

4. Wastage management (Natural Compost & Hugelculture Bed):-



ENVIRONMENTAL FRIENDLY PROJECTS

4. Wastage management (Natural Compost & Hugelculture Bed):-



ENVIRONMENTAL FRIENDLY PROJECTS

4. Wastage management (Natural Compost & Hugelculture Bed):-



ENVIRONMENTAL FRIENDLY PROJECTS

3. Natural ponds & swales (for holding rainwater and plantation):-







VAKALATNAMA

**BEFORE THE NATIONAL GREEN TRIBUNAL,
AT NEW DELHI
O.A. No. 525 OF 2022**

IN THE MATTER OF

Laxmi

...Applicant

Versus

M.O.E.F & Ors.

...Respondents



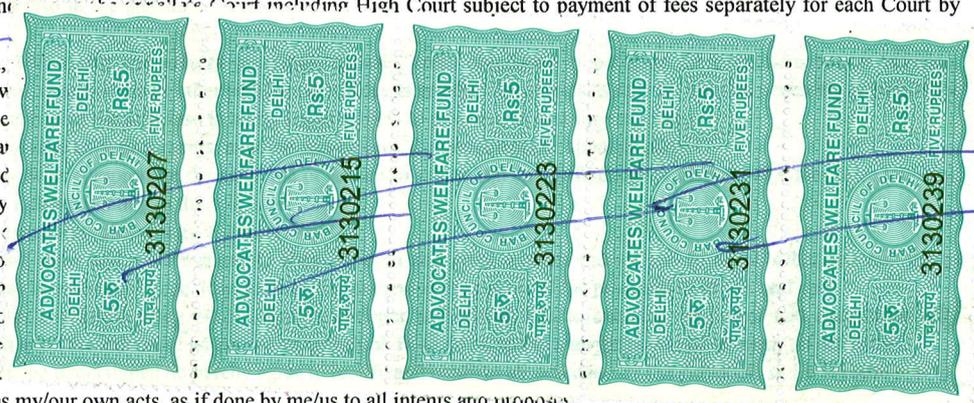
KNOW ALL to whom these present shall come that I, Ritu Rana Chief Operating Officer Hansjyoti (A Unit Of Hans Cultural Centre) having offices at B-18 Shri Hans Lok Ashram, Bhati Mines Road , New Delhi-110074, aged about 45 years I am the Respondent No. 7 in the above named case do hereby appoint:-

M.R. Shamshad, Enrl No. D/1349/2000, Sarwar Raza, Enrl No. D/863/2010, Soumya Kumar. Enrl No. D/3702/2010, Mohd. Waseem Akram, Enrl No. UP/10599/2013, & S. Ahmad, Enrl No. BR/1323/2018 (Advocates), Address: Legislegal (Advocates & Corporate Consultants, E-13, First Floor, Kalindi Colony, New Delhi-110065. Contact No. +91- 7599081786, E-mail: wsmrazvi56@gmail.com

(Herein after called the advocates) to be my Advocates in the above noted case and authorized them: - To act, appear and plead in the above noted case in this Court or in any other Court in which the same may be tried or heard and in any Court including High Court subject to payment of fees separately for each Court by me/us.

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- matter as my/our own acts, as if done by me/us to all intents and purposes.
- And I/We undertake that I/We or my/our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called.
- And I/We the undersigned do hereby agree to hold the advocate or his substitute responsible for the result of the said case.
- The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself.
- And I/We the undersigned to hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/we hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on the 24th day of July 2022
Accepted subject to the terms of the fees.

Sarwar Raza
D-863/2010
Soumya Kumar
D/3702/10

Advocate(s)

Ritu Rana
Client(s)

Identified that Ms. Ritu Rana has signed the vakalatnama in my presence.

Sarwar Raza
D-863/2010